

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through ementioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
9.9.2020					
1.	Indu Bhushan 9470083147	Ashish Ranjan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
2.	Indu Bhushan 9470083147	Jitendra Kr Yadav	I.A. in Cr. Appl. No. 1467/2019 (D.B)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
3.	Indu Bhushan 9470083147	Sunil Kr Sinha	Cr. WJC	CJM, Munger has issued non-bailable warrant against the petitioner in violation of Section 73 Cr.P.C	To be Filed through e-portal efiling.ecourts.gov.in
4.	Indu Bhushan 9470083147	Rajmani	Cr. Appl. (SJ) (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
5.	Jitendra Kr Bharti 9472317983	Praveen Kr Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
6.	Jitendra Kr Bharti 9472317983	Sushil Kr Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
7.	Anjani Pd Singh 9934040182	Suraj Choudhary	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-

					portal efiling.eco urts.gov.in
8.	Anjani Pd Singh 9934040182	Jaglal Choudhary	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
9.	Pranav Kr Jha 9473446323	Anuj Kr Pandey	CWJC	Service matter (absorption)	To be Filed through e- portal efiling.eco urts.gov.in
10.	Pranav Kr Jha 9473446323	Rani Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
11.	Ravish Mishra 9708097381	Sachin Kr Paswan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
12.	Ravish Mishra 9708097381	Indrajeet Paswan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
13.	Ravish Mishra 9708097381	Mamta Devi & Anr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
14.	Ravish Mishra 9708097381	Nilam Devi	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
15.	Ravish Mishra 9708097381	Ram Kishun Sada	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco

					urts.gov.in
16.	Vyas Kr Mishra 9546658125	Sujit Kr	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
17.	Vyas Kr Mishra 9546658125	Nagendra Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
18.	Vyas Kr Mishra 9546658125	Shailesh Shukla	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
19.	Vyas Kr Mishra 9546658125	Uma Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
20.	Vyas Kr Mishra 9546658125	Satendra Yadav	Cr. Appl (SJ) SC/ST	In custody	To be Filed through e- portal efiling.eco urts.gov.in
21.	Vyas Kr Mishra 9546658125	Chotu Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
22.	Vyas Kr Mishra 9546658125	Ram Bhajan Paswan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
23.	Kumari Shubham 9546824110	Sunil Kr Yadav & Anr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
24.	Kumari Shubham 9546824110	Lalan Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco

					urts.gov.in
25.	Alok Kr Alok 9334149971	Santosh Kr Paswan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
26.	Alok Kr Alok 9334149971	Subodh Paswan	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
27.	Dilip Kr Tondon 9835063562	Sahirul Hoda	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
28.	Dilip Kr Tondon 9835063562	Manjay Sahani	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
29.	Sanjeev Kr Mishra 9835068340	Sanjay Mandal	CWJC	Release of bail	To be Filed through e- portal efiling.eco urts.gov.in
30.	Sanjeev Kr Mishra 9835068340	Erum & Ors	Cr. Misc	For quashing	To be Filed through e- portal efiling.eco urts.gov.in
31.	Rajiv Ranjan Kr Pandey 8210270372	Ram Bhajan Mukhiya (P.S. Case 163/2019)	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
32.	Rajiv Ranjan Kr Pandey 8210270372	Ram Bhajan Mukhiya (P.S. Case 164/2019)	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
33.	Indrajeet	Raj	Cr. Misc (R.	In custody	To be

	Bhushan 9931174488	Mahamad Miyan	Bail)		Filed through e- portal efiling.eco urts.gov.in
34.	Syed Asgher Najm 9334167450	Satyendra Manjhi	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
35.	Abhishek Kr 9308880605	Suresh Kr Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
36.	Bhola Prasad 9431047724	Raj Kumari Devi	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
37.	Birendra Kr 6200636858	Amit Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
38.	Ranjan Kr Jha 9006547603	Kishore Kumar & Anr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
39.	Anil Kr 9431456498	Vikram Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
40.	Harish Kr 9431879298	Ram Pravesh Jaiswal	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
41.	Md. Fazle Karim 8860764786	Md. Mehbool Haque	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco

					urts.gov.in
42.	Radha Mohan Singh 9472244412	Hakimuddin & Ors	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
43.	Binay Kr Singh 9204338671	Rakesh Kr	Cr. Misc	For quashing. Petitioner is only 7 years old and is falsely indulge in FIR by the Police	To be filed on email-id efilng.phc-bih@gov.in
44.	Nadimul Hasan 9955249163	Md. Danish	Cr. Misc	For restoration of Cr. Rev No. 1302/2019	To be Filed through e-portal efilng.eco urts.gov.in
45.	Awadhesh Kr 9934410492	Pancham Roy	CWJC	Release of vehicle	To be filed on email-id efilng.phc-bih@gov.in
46.	Miritunjay Kr 7903156796	Ranjit Paswan	IA in Cr App (DB) 900/2015	In custody	To be Filed through e-portal efilng.eco urts.gov.in
47.	Patanjali Rishi 9473387256	Bhutkun Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
48.	Ashok Kr. Jha 9835213278	Gyani Chaudhary	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
49.	Leelawati Kumari 9835274022	Rajnikant Kumar	To file Cr. Misc R.Bail	Custody since 18.7.2020 Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
50.	Sunil Kumar	<u>Brahmde</u>	To file Cr.	Custody	To be

	Pathak 9334116025	<u>o Mandal</u>	Misc R.Bail	since 11.1.2019 Not In Prescribed format	Filed through e- portal efiling.eco urts.gov.in
51.	Sunil Kumar Pathak 9334116025	Rajesh Kumar @ Rajesh Mehta	To file Cr. Misc R.Bail	Custody since 13.11.2017 Not In Prescribed format	To be Filed through e- portal efiling.eco urts.gov.in
52.	Uday Shankar Singh 9661111123	Akhlesh Mahto @ Akhilesh Mahto	To file Cr. Misc	Apprehensio n of his arrest.	To be Filed through e- portal efiling.eco urts.gov.in
53.	Swapnil Kumar Singh 9934765641	<u>Sanjay Maher @ Sanjay Kumar</u>	<u>To file Criminal Appeal</u>	Custody since 18.8.2019 Not In Prescribed format	To be Filed through e- portal efiling.eco urts.gov.in
54.	Pushpendr a Kumar Singh 790390902 5	Vikash Kumar	To file Cr. Misc R.Bail	Petitioner is in custody Not In Prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
55.	Nil Kamal 9431043834	Vinod Pandey @ Vinod Kumar Pandey	To file Cr. Misc A.Bail	Apprehensio n of his arrest. Not In Prescribed format	To be Filed through e- portal efiling.eco urts.gov.in
56.	Gajendra Kumar Singh 9472666145	Sarvjit Kumar	To file Cr. Misc R.Bail	Custody since 21.8.2020. Not In Prescribed format	To be Filed through e- portal efiling.eco urts.gov.in
57.	Vijay Anand 9431024148	Durgakan t Rai &	To file Cr. Misc	Custody since	To be Filed

		others	R.Bail	24.5.2020. Not In Prescribed format	through e-portal efiling.ecourts.gov.in
58.	Vijay Anand 9431024148	Dinesh Rai & others	To file Cr. Misc R.Bail	Custody since 6.6.2020. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in
59.	Vijay Anand 9431024148	Deepak Kumar	CWJC	For release of Vechile . Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in
60.	Vijay Anand 9431024148	Ankit Kumar & others	To file Cr. App	Apprehension Of his arrest. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in
61.	Vijay Anand 9431024148	Ram Kumar Rai	To file Anticatory Bail	Apprehension Of his arrest. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in
62.	Vijay Anand 9431024148	Kailesh Singh	To file Cr. Misc R.Bail	Custody since 14.8.2020. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in
63.	Vijay Kumar Srivastava	Rabi Singh	To file Anticatory Bail	Apprehension Of his arrest. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in

				format	urts.gov.in
64.	Binay Kumar Singh 9204338671	Ranjan	To File Criminal Appeal	Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
65.	Mr. Chandra Kant. 9430206318.	Smt. Parmila Devi.	To file Criminal Misc.	Petitioners are apprehending their arrest in the false case. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
66.	Mr. Vijay Bardan Pandey. 8210203474.	Mr. Jagannath Chamarh Chamar @ Jagarnath Chamar @ Jagarnath Ram.	To file Criminal Miasc. (A.Bail)	Petitioner having apprehension of arresting under Excise Act. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
67.	Mr. Sanjeev Kumar Singh. 9905866979	Mr. Saddam Hussain @ Saddam.	To file Criminal Misc.	Petitioners have apprehension of their arrest. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
68.	Mr. Dilip Kumar Tondon. 9835063562.	Mr. Shubhash Kumar.	To file Criminal Misc. (R.Bail).	That petitioner is custody. (Not In	To be Filed through e-portal efilng.eco

				Prescribed format)	urts.gov.in
69.	Mr. Yugal Kishore. 8272867733.	Mr. Rana Sharma.	To file Criminal Misc. (R.Bail).	Petitioner is in jail custody 21.04.2020. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
70.	Mr. Dinesh Maharaj. 9431189629.	Mr. Nitish Kumar.	To file Criminal Misc. (R.Bail).	An application on behalf of the above named petitioner for grant of R. Bail. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
71.	Mr. Uday Chand Prasad. 9835657651.	Mr. Saroj Bhagat.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 17.08.2020.	To be Filed through e-portal efilng.eco urts.gov.in
72.	Mr. Ravindra Kumar Singh. 9431322482.	Md. Arif.	To file Criminal Misc. (R.Bail).	The petitioner is in custody. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
73.	Mr. Ramchandra Sahni. 9097978079.	Mr. Krishna Prasad.	To file Criminal Misc. (A.Bail).	There is apprehension of arrest. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in

				format)	
74.	Mr. Ramchandra Sahni. 9097978079.	Mr. Pappu Yadav.	To file Criminal Misc. (A.Bail).	Apprehension of arrest. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
75.	Mr. Anang Mohan Sinha. 9801462017.	Mr. Nasre Alam.	To file Criminal Misc.	They have apprehension of arrest. (Not In Prescribed format)	To be Filed through e-portal efilng.eco urts.gov.in
76.	Vijay Anand 9431024148	Mukesh Kumar	To file Civil Writ	P.D.S. Liscense of the petitioner is being cancelled. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
77.	Surendra Kumar Singh 9304303356	Shiv Jee Chaurasiya	To file Civil Writ	Pollution protection representation on 22.9.2019 Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
78.	Surendra Kumar Singh 9304303356	Pramodh Kumar		Order no 7.1.2020 in C.W.J.C. No 23998/2018 not implemented by Bihar School Examination Board.	To be Filed through e-portal efilng.eco urts.gov.in

				Not In Prescribed format	
79.	Kumar Kaushik 9162920850	Rajesh Kumar	To file Writ	For Violating right to life & property	To be filed on email-id efilng.phc-bih@gov.in
80.	Prabhakar Nath Rai 9905417300 /8210813076	S.N. Bhubhe & Associate Pvt. Ltd	To file Civil Writ	Matter relates to Bihar Rajya Pull Nirman Nigam Ltd. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
81.	Surendra Kumar Singh 9304303356	Gautam Kumar Pandey	CWJC	Error result of T.E.T. 2017 correction. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
82.	Mohit Srivastava 9801787423	<u>Tauheed Ahmadh & others</u>	To File C.W.J.C.	Result of Staff Nurse Grade. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
83.	Bipin Bihari Singh 8877241292	Neetu Kumari	To File C.W.J.C.	Cancellation of employment. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
84.	Vijay Anand 9431024148	Raghwen dra Prasad	To File C.W.J.C	P.D.S. Liscense of the petitioner is cancelled. Not In Prescribed format	To be Filed through e-portal efilng.eco urts.gov.in
85.	Vijay Anand 9431024148	Mahesh Paswan	To File C.W.J.C	P.D.S. Liscense of the	To be Filed through e-

				petitioner is cancelled. Not In Prescribed format	portal e-filing.eco urts.gov.in
86.	Vijay Anand 9431024148	Pinky Kumari	To File C.W.J.C	Termination Matter.	To be filed on email-id e-filing.phc-bih@gov.in
87.	Mr. Amresh Kumar Sinha. 9308109507.	Mr. Sunny Kumar.	To file CWJC.	Petitioners has appeared in main examination held by BPSK Patna.	To be filed on email-id e-filing.phc-bih@gov.in
88.	Mr. Shashank Shekhar Sinha 9955283330.	Smt. Archana Choudhary	To file CWJC.	Petitioner is a widow of Medical Officer (Doctor) of Bihar Health Services. Not In Prescribed format	To be Filed through e-portal e-filing.eco urts.gov.in
89.	Mr. Bishwajeet Singh. 9421421254.	Mr. Laldeo Chaudhary.	To file MJC.	For filing of modification application in CWJC No. 4067/2020.	To be filed on email-id e-filing.phc-bih@gov.in
90.	Mr. Bishwa Bibhuti Kumar Singh. 9905353756.	Mr. Vikash Kumar.	To file CWJC.	E. filing was accepted by this Hon'ble Court date 22.08.2020 upon a mentioning slip place for consideration on 17.08.2020. Not In Prescribed format	To be Filed through e-portal e-filing.eco urts.gov.in

91.	Sunil Pathak 9835359888	Md. Khalik	I.A. in Cr. Appeal No. 1139 of 2016 (D.B.)	I.A. for bail (Appellant is in custody for long)	To be filed on email-id efilings-phc-bih@gov.in
92.	Prabhat Kumar Singh 9934013267	Md. Firoz	R. Bail	Petitioner is in custody since 20.04.2020 (Petitioner is not named in F.I.R.)	To be Filed through e-portal efilings.eco urts.gov.in
93.	Prabhat Kumar Singh 9934013267	Shashi Bhusan Singh	A. Bail (Excise Act)	Apprehension of arrest3	To be Filed through e-portal efilings.eco urts.gov.in
94.	Sunil Kumar Singh 9430067954	Himanshu Shekhar Shukla @ Himanshu ShekharShukl	I.A. in CWJC No. 7632 of 2020	I.A. to bring on record the subsequent developments. (During pendency of the instant writ, the petitioner has been dismissed from the post unilaterally)	To be filed on email-id efilings-phc-bih@gov.in
95.	Binod Kumar 9431072069	Mahesh Chandra Rai	R. Bail	Petitioner is a 70 years old person and he is in custody since 23.06.2020.	To be Filed through e-portal efilings.eco urts.gov.in
96.	Abhimanyu Sharma 9835286631	Ratan Lal @ Ratan Prasad Kashyap	I.A. in Cr. Appeal No. 420 of 2019 (D.B.)	I.A. for bail (Appellant is in custody for about five years)	To be filed on email-id efilings-phc-bih@gov.in
97.	UdayPratap Singh 9905221499	Inglesh Kumar @ Arjun Kumar	R. Bail	Petitioner is in custody	To be Filed through e-portal efilings.eco urts.gov.in
98.	Ankit Kumar 8252358222	Md. Sarwar Ali	CWJC (Excise Act)	For release of vehicle	To be filed on email-id efilings-phc-bih@gov.in

99.	Ankit Kumar 8252358222	Chhotu Yadav @ Ashish and others	A. Bail	Petitioners being members of the unlawful assembly are falsely implicated in this case on mere suspicion and other similarly situated co- accused persons have been granted bail vide B.A. No. 316 of 2019.	To be Filed through e- portal efiling.eco urts.gov.in
100.	Santosh Kumar 8825301387	Arjun Kumar Singh	R. Bail	Petitioner is in custody since 09.08.2020.	To be Filed through e- portal efiling.eco urts.gov.in
101.	Md. Murad Ashraf 9097074108	BinodRavi das @ Vinod Ravidas @ Binod Das	Cr. Misc. (Modificati on)	For modification of the order dated 01.07.2020	To be filed on email-id efiling.phc- bih@gov.in
102.	Rajeev RanjanNo.II 9631693394	Kaushal @ Kaushal Kumar	R. Bail	Petitioner is in custody	To be Filed through e- portal efiling.eco urts.gov.in
103.	Kumar MrityunjayNar ain 9931291740	DayaNand Singh and others	Cr. Appeal (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest. (Appellants have been implicated in this case due to enmity and old land dispute)	To be Filed through e- portal efiling.eco urts.gov.in
104.	Ganesh Sharma 6200671445	Viru Singh @ Ashok Kumar	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
105.	Kumari Sujata	Rupa	R. Bail	Petitioners	To be

	Sinha 9905656993	Yadav and others	(Excise Act)	are in custody since 20.06.2020	Filed through e- portal efiling.eco urts.gov.in
106.	Ram Shankar Das 9431420813	M/s J.K. Enterprise s	CWJC	License of drugs is cancelled and drugs are expiring day by day.	To be filed on email-id efiling.phc- bih@gov.in
107.	Ram Shankar Das 9431420813	M/s Shyam Drug Agency	CWJC	License of drugs is cancelled during lockdown period without any opportunity of hearing. Drugs are expiring day by day.	To be filed on email-id efiling.phc- bih@gov.in
108.	Sanjay Kumar Giri 9334312281	Amit Kumar Singh @ Amit Kumar	CWJC	Petitioner who was working on the post of Sub Inspector of Police has been terminated without following the due procedure either given under the Bihar CCA Rule or the Bihar Police Manual.	To be filed on email-id efiling.phc- bih@gov.in
109.	SarveshwarTi wary 8210018918	Moor Salim	R. Bail	Petitioner is in custody since 04.02.2020.	To be Filed through e- portal efiling.eco urts.gov.in
110.	Sanjay Kumar Giri 9334312281	Dharmend ra Kumar	CWJC	Petitioner has been dismissed from the post of Constable in a very	To be filed on email-id efiling.phc- bih@gov.in

				illegal manner without even formally constituting charges against him, without initiating any departmental enquiry as per Law and without allowing the sufficient time to show cause for his proposed punishment of dismissal which is totally vitiated.	
111.	Sanjay Kumar Giri 9334312281	Pushpendr aOjha	CWJC	Petitioner who was working on the post of Constable (writer) has been terminated without following the due procedure either given under the Bihar CCA Rule or the Bihar Police Manual.	To be filed on email-id efilings-phc-bih@gov.in
112.	RajiveRanjan Singh 9430600391	PunitManj hi and others	A. Bail	Apprehension of arrest	To be Filed through e-portal efilings.ecourts.gov.in
113.	Sharda Nand Mishra 9430450915	Basudev Das @ Vasudev Das @ Basudeo Das and	Cr. Misc. (R. Bail)	Petitioners are in custody since 20.03.2020. (Neither token number	Registrar List to verify

		another		nor case number has been given to the petitioner)	
114.	Sharda Nand Mishra 9430450915	ShunyaLat a Das @ SunitaDas @ SunitaDasi	Cr. Misc. (A. Bail)	Apprehension of arrest (Neither token number nor case number has been given to the petitioner)	Registrar List to verify
115.	Sharda Nand Mishra 9430450915	Vishwanath Prasad Yadav	CWJC	Seeks direction for disposing/ considering representation of petitioner dated 21.05.2020 regarding payment of salary since July, 2019 to till today, which is working period of petitioner. Petitioner is going to retire in February, 2021.	To be filed on email-id efilings-phc-bih@gov.in
116.	Sharda Nand Mishra 9430450915	Vishwanath Prasad Yadav	CWJC	Quashing	To be Filed through e-portal efilings.ecourts.gov.in
117.	Ravindra Kumar Singh 9431322482	Kush Kumar Singh and others	Cr.W.J.C. (SC/ST Act)	Quashing	To be Filed through e-portal efilings.ecourts.gov.in
118.	Md. Shahnawaz Ali 9430496718	Chandan Kumar Das	Cr. Misc. (A. Bail) (POCSO Act)	Apprehension of arrest (Petitioner is husband.	To be Filed through e-portal

				Marriage held with consent as victim girl is major, as per medical report age is 18-19 years, and enjoying happy married life. Informant is father and filed case in confusion and suspicion)	efiling.eco urts.gov.in
119.	Md. Shahnawaz Ali 9430496718	Syed Iftasad Raja @ Mona	Cr. Misc. (A. Bail) (D.P. Act)	Apprehension of arrest (Petitioner is husband. Marriage held in 12.06.2011 and two children in wedlock. Petitioner is ready to settle the dispute as earliest)	To be Filed through e-portal efiling.eco urts.gov.in
120.	Samir Kumar Sinha 9931494944	Fulwa Devi	Cr. Misc. (R. Bail)	In custody since 28.05.2020.	To be Filed through e-portal efiling.eco urts.gov.in
121.	Pankaj Kumar Dubey 9097288357	Jamal Mian @ BaharanMian	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
122.	Pankaj Kumar Dubey 9097288357	Shivam Kumar	R. Bail	Petitioner is in custody since 17.04.2020.	To be Filed through e-portal efiling.eco urts.gov.in
123.	Pankaj Kumar Dubey 9097288357	Pintu Kumar Singh	R. Bail	Petitioner is in custody since 03.03.2020.	To be Filed through e-portal efiling.eco

					urts.gov.in
124.	Bhola Kumar 9334143982	Gopi Lal	I.A. in Cr. Appeal No. 1440 of 2018 (D.B.) (R. Bail)	The presence of the appellant is very much required at this home as his father is lying on deathbed. I.A. has been filed for grant of bail. He is in custody since 11.06.2015 against a sentence of 10 years.	To be filed on email-id efiling.phc- bih@gov.in
125.	Ravindra Kumar Singh 9431322482	Shatrudha n Yadav	Cr. Misc. (R. Bail)	Petitioner is in custody	To be Filed through e- portal efiling.eco urts.gov.in
126.	Birendra Kr. 6200636858	AjitYadav @ Ajit Kr. @ Rajeev Roy and Anr.	Cr. Misc. (A.Bail)	Only son of petitioner No.1 is seriously ill and none male member available	To be Filed through e- portal efiling.eco urts.gov.in
127.	Birendra Kr. 6200636858	Mithun Kr.	CWJC	Release of Vehicle	To be filed on email-id efiling.phc- bih@gov.in
128.	Vijay Kr. Singh No.1 9431647952	NandlalDh angar and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
129.	Chandra Mohan Jha 9546848735	Manish Sah	Cr. Misc. (R.Bail)	In custody since 01.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
130.	Chandra Mohan Jha 9546848735	Manis Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal

					efiling.eco urts.gov.in
131.	Chandra Mohan Jha 9546848735	NitishSah	Cr. Misc. (R.Bail)	In custody since 30.08.2019	To be Filed through e- portal efiling.eco urts.gov.in
132.	Ranjeet Kr. Pandey 9431421943	Mita Devi @ MitaKumar i	CWJC	PDS matter	To be filed on email-id efiling.phc- bih@gov.in
133.	Ranjeet Kr. Pandey 9431421943	Md. Tanveer	Cr. Misc. (R.Bail)	In custody since 27.02.2020	To be Filed through e- portal efiling.eco urts.gov.in
134.	Ranjeet Kr. Pandey 9431421943	HeeraYada v	Cr. Misc. (R.Bail)	In custody since 02.08.2020	To be Filed through e- portal efiling.eco urts.gov.in
135.	Lilawati Singh 7301007434	Ayush Kr. @ AyushRanj an	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
136.	Ashok Kr. Jha 9835213278	Bimla Devi and Ors.	CWJC	Petitioner was removed from the post of Mukhia on 23.07.2020	To be filed on email-id efiling.phc- bih@gov.in
137.	Ashok Kr. Jha 9835213278	Munia Devi	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
138.	Ashok Kr. Jha 9835213278	ShashiBhu shan Singh	Cr. Misc. (R.Bail)	For filing R.Bail	To be Filed through e- portal efiling.eco urts.gov.in
139.	Ashok Kr. Jha 9835213278	Ram Narayan Rai and	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-

		Ors.			portal efiling.eco urts.gov.in
140.	Awadhesh Kr. 9934410492	Mihilesh Kr. @ Mithilesh Ram	Cr. Misc. (R.Bai)	In custody since 28.02.2020	To be Filed through e- portal efiling.eco urts.gov.in
141.	ShashiShekha rTiwary 9430010828	Surendra Kr.	CWJC	Retiral Dues has not been finalized	To be filed on email-id efiling.phc- bih@gov.in
142.	Ravi Nandan 9304040754	Dev Narayan Sahni	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
143.	Vagisha PragyaVacakn avi 8084691944	Ramkeshw ar Prajapati @ Ramkeshw ar Prasad Prajapati	I.A. in F.A. No. 31/2020	I.A. for grant of Temporary injunction	To be filed on email-id efiling.phc- bih@gov.in
144.	Navin Kr. 7992287542	Rajesh Kr.	Cr. Misc. (R.Bail)	In custody since 30.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
145.	MohitShriwast ava 9801787423	PiyushPay odhi	Cr. App. No. 2020 (SJ)	Appellant in custody since 24.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
146.	Ashok Kr. 9525872632	Vikash Kr. @ VikeshPan dit	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in
147.	Arjun Prasad 9122090038	Kamlesh Kr.	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in

148.	Arjun Prasad 9122090038	Munna Ram	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in
149.	Arjun Prasad 9122090038	Aryan Kr. @ Murlidhar	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in
150.	BabuNandan Prasad 9123298710	DarogaSa h	CWJC	Release of Vehicle under Forest Act	To be filed on email-id efiling.phc- bih@gov.in
151.	Amrendra Kr. 9431074466	Arvind Singh	I.A. in Cr. App. (DB) No. 1332/2017	I.A. for bail	To be filed on email-id efiling.phc- bih@gov.in
152.	BabuNandan Prasad 9123298710	JhulariKun war @ Jhupali Devi	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
153.	Md. AtaulHaque 9835082113	Radhey Prasad Singh	CWJC	Permission for filing contempt application	To be Filed through e- portal efiling.eco urts.gov.in
154.	Vijay Kr. Singh No. 1 9431647952	ChandanC haudhary	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
155.	Vijay Kr. Singh No. 1 9431647952	Rajrani Devi and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
156.	Krishna Murari 9122868061	Jugnu Kumar @ Alok Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in

157.	Krishna Murari 9122868061	Satyam Kr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
158.	Ram Kishor Singh 8210347638	Arun Singh @ Arun Kr. Singh	CWJC	Cancellation of PDS License	To be Filed through e-portal efiling.eco urts.gov.in
159.	Lilawati Singh 7301007434	Brajesh Kr. Jigyasu @ Brajesh Kr. Jigyasu	CWJC	Matter relates to retiral benefits	To be Filed through e-portal efiling.eco urts.gov.in
160.	Patanjali Rishi 9473387256	Md. Annu	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
161.	Patanjali Rishi 9473387256	Rajesh Kr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
162.	Santosh Kr. Pandey 9430002385	Chandrash ekhar Prasad Garg	CWJC	For vacating premises or enhancing the rental amount as per agreement	To be Filed through e-portal efiling.eco urts.gov.in
163.	Santosh Kr. Pandey 9430002385	Rohini Raj	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
164.	Santosh Kr. Pandey 9430002385	Vikash Kr. Bharti and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
165.	BijayPrakash	Ashwinin	CWJC	Release of	To be filed

	Singh 9934804995	Kr. Singh @ Ashwani Kr.		Vehicle	on email-id efiling.phc- bih@gov.in
166.	BijayPrakash Singh 9934804995	Parshuram Prasad and Ors.	Cr. App. (SJ) /2020 (SC/ST Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
167.	Naresh Prasad 9431004954	Pratibha Devi	CWJC	Encroachmen t of public land	To be Filed through e- portal efiling.eco urts.gov.in
168.	Ankit Kr. 8252358222	Md. Sarwar Ali	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
169.	Ganesh Prasad Singh 9934063994	Keshav Kr. @ Keshav Patel	Cr. Misc. (A.Bail)	For modification	To be filed on email-id efiling.phc- bih@gov.in
170.	Surendra Kr. Choubey 9334631512	Satish Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
171.	Raju Kr. 9304741053	Rahul Kr.	Cr. Misc. (R.Bail)	In custody since 26.12.2018	To be Filed through e- portal efiling.eco urts.gov.in
172.	Chandra ShekharAnand 9304656285	Sushil Kr. @ Sudan and Anr.	Cr. Misc. (R.Bail)	In custody since 17.06.2020	To be Filed through e- portal efiling.eco urts.gov.in

Mentioning with regard to urgent hearing of R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
09.09.2020					
1.	Roushan Sinha Mob. Not given	Raghunath Sah	Cr. Misc 26659/2020(R.bail)	Not given.	Not considered for the present
2.	Anil Kr. Singh 9431850305	Akhilesh Kr. Pd.	Cr. Misc 12683/2020	Not legible.	Not considered for the present
3.	Muneshwar Pd.	Not given	Cr. Misc 11159/2020(A.bail)	Apprehensio n of arrest.	Not considered for the present
4.	Sudhir Kr. 9065539383	Ajay Manjhi	Case No. 15706/2020	Not legible.	Not considered for the present
5.	Raghunandan Kumar Singh 9835049367	Dhiraj Pandey & Anr.	Token No. 24791/2020 (R. Bail)	Petitioners are under custody since 25.04.2020.	Not considered for the present
6.	Basant Kumar Singh 9835207947	Satydeo Singh	EC-BRHC99- 11077-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
7.	Basant Kumar Singh 9835207947	Ram Naresh Singh	EC-BRHC99- 02401-EC- BRHC99- 11077- 20202020 (A. Bail)	Apprehension of arrest.	Not considered for the present
8.	Basant Kumar Singh 9835207947	Bablu Singh	Token No. 24602/2020	Bail matter.	Not considered for the present
9.	Rohit Kumar 7762005848	Biraju Sahani & Anr.	Token No. 28998/2020	Bail matter.	Not considered for the present
10.	Upendra Yadav 9430877682	Ramdeni Sah	Token No. 25984/2020 (R. Bail)	Petitioner is under custody. Petitioner is an old age person having 74 years of age.	Not considered for the present
11.	Rajeev Ranjan 9709080263	Ravi Paswan	Cr. Appl. 26360/2020 (R. Bail) Sc/St	Appellant is under custody since	Not considered for the present

			Act.	02.03.2020.	
12.	Rajeev Ranjan 9709080263	Md. Ibrahim	EC-BRHC99- 11914-2020 (R. Bail) Sc/St Act.	Appellant is under custody since 02.03.2020.	Not considered for the present
13.	Rajeev Ranjan 9709080263	Ajmer Ansari	Cr. Appl. 27707/2020 (R. Bail) Sc/St Act.	Appellant is under custody since 02.03.2020.	Not considered for the present
14.	Binod Kumar Mishra 9798267040	Rupesh Kumar & Anr.	Cr. Misc. 26352/2020 (R. Bail)	In custody since 05.03.2020.	Not considered for the present
15.	Bimal Kumar 9430828756	Raj Narayan Singh	Cr. Misc. 77481/2019 (R. Bail)	In custody since 22.07.2019. The petitioner is 80 years old person.	Not considered for the present
16.	Surya Narayan Roy 9934030594	Ajay Sahni	EC-BRHC99- 14939-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
17.	Surendra Kishore Thakur 9204528668	Rajesh Mahto	Cr. Misc. 80122/2019 (A. Bail)	Apprehension of arrest.	Not considered for the present
18.	Bishwa Bijay Kumar 9334052197	Bahadur Kewat	Cr. Misc. 18362/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
19.	Sudhir Kumar Sinha 9934227501	Ranjeet Kumar & Anr.	EC-BRHC99- 7998-2020 (R. Bail)	In custody since 01.05.2020.	Not considered for the present
20.	Surya Narayan Roy 9934030594	Rahul Kumar	EC-BRHC99- 13484-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
21.	Surya Narayan Roy 9934030594	Ajay Sahni	EC-BRHC99- 14938-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
22.	Ranjay Kumar Patel 8935900716	Amit Patel	Token No. 29111/2020	The petitioner is a student and he belongs a poor family and the Police are behind to catch the petitioner.	Not considered for the present
23.	Sudhir Kumar	Teni Manjhi	EC-BRHC99-	In custody	Not

	Sinha 9934227501		7303-2020 (R. Bail)	since 14.03.2020.	considered for the present
24.	Dhurendra Kumar 9835425853	Vikash Sah	Token No. 24058/2020 (R. Bail)	In custody since 07.03.2020.	Not considered for the present
25.	Shashank Shekhar 7050706777	Rishabh Kumar	Token No. 22649/2020 (R. Bail)	In custody since 17.12.2019.	Not considered for the present
26.	Arvind Kumar 8541936674	Murari Kumar & Ors.	Token No. 22611/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
27.	Arun 7321894779	Mohan Sharma	Cr. Misc. 28508/2020 (R. Bail)	In custody since 19.02.2020.	Not considered for the present
28.	Ashok Kumar 9955554879	Satendra Sharma	EC-BRHC99- 13929-2020 (R. Bail)	In custody.	Not considered for the present
29.	Ashok Kumar 9955554879	Sonu Kumar Rai	EC-BRHC99- 10453-2020 (R. Bail)	In custody since 14.03.2020.	Not considered for the present
30.	Ashok Kumar 9955554879	Rama Shankar Prashad	Token No. 24090/2020 (R. Bail)	In custody since 29.02.2020.	Not considered for the present
31.	Rajesh Mohan 9135069449	Banti Prasad Sah	EC-BRHC99- 15401-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
32.	Nazir Alam 8709637230	Kanhaiya Sah	EC-BRHC99- 09083-2020 (R. Bail)	In custody since 28.08.2019.	Not considered for the present
33.	Nitesh Kumar 9431442238	Manjay Kumar & Anr.	EC-BRHC99- 07966-2020 (R. Bail)	In custody since 14.06.2020.	Not considered for the present
34.	Dhurendra Kumar 9835425853	Madan Sahani	Token No. 26298/2020 (R. Bail)	In custody since 12.08.2018.	Not considered for the present
35.	Ashok Kumar 9955554879	Satendra Sharma	EC-BRHC99- 13929-2020 (R. Bail)	In custody.	Not considered for the present
36.	Manish Kumar No. 2 9835200021	Lalo Yadav & Anr.	Cr. Appl. 333/2019 (R. Bail)	In custody.	Not considered for the present
37.	Arun 7321894779	Shyam Chandra Sammadar	Cr. Misc. 28510/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present

38.	Anil Kumar Singh 9304099933	Satish Yadav & Anr.	Cr. Appl. 418/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
39.	Subodh Kumar 9931291840	Navlesh Yadav	Cr. Misc. 18604/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
40.	Yogendra Prasad Sinha 7667063954	Chandan Kumar Yadav	Cr. Misc. 28889/2020 (R. Bail)	In custody since 12.03.2020.	Not considered for the present
41.	Dhananjay Mishra 9471955809	Suresh Sah	EC-BRHC99-04049-2020 (R. Bail)	In custody.	Not considered for the present
42.	Sanjay Kumar Sharma 9431624425	Arun Kumar	Cr. Misc. 22583/2020 (R. Bail)	In custody since 28.01.2020.	Not considered for the present
43.	Pushpendra Kumar Singh 7903909029	Rita Devi	EC-BRHC99-11054-2020 (R. Bail)	In custody.	Not considered for the present
44.	Manoj Kumar 9334609470	Pappu Yadav	Cr. Misc. 7907/20202 (R. Bail)	In custody.	Not considered for the present
45.	Rana Vikram Singh 9431015481	Raghunath Sah	Cr. Misc. 26659/2020 (R. Bail)	In custody since 12.05.2020.	Not considered for the present
46.	Pushpendra Kumar Singh 7903909029	Indra Bhushan Kumar	EC-BRHC99-6298-2020 (R. Bail)	The petitioner is under custody since 04.03.2020. The wife of the petitioner is pregnant and she is ill.	Not considered for the present
47.	Sanjay Kumar Sharma 9431624425	Kishore Kumar	Cr. Misc. 27865/2020 (R. Bail)	In custody since 30.12.2019.	Not considered for the present
48.	Pushpendra Kumar Singh 7903909029	Sandeep Kumar	Cr. Misc. 11112/2020 (R. Bail)	In custody.	Not considered for the present
49.	Devendra Kumar 9431094447	Anil Kumar	Cr. Misc. 24147/2020 (R. Bail)	In custody since long.	Not considered for the present
50.	Sadanand Roy 9304021255	Ashok Roy	EC-BRHC99-16925-2020 (R. Bail)	In custody since 08.03.2020.	Not considered for the present

51.	Pushpendra Kumar Singh 9905059691	Mukesh Paswan	Token No. 23524/2020 (R. Bail)	In custody since 23.12.2019.	Not considered for the present
52.	Akhouri Vipin Bihari Shrivastava 9431410500	Raushan Kumar	Token No. 26027/2020 (R. Bail)	In custody since 06.02.2020.	Not considered for the present
53.	Sharda Nand Mishra 9430450915	Brajesh Rai	EC-BRHC99-12230-2020 (R. Bail)	In custody since 30.05.2020.	Not considered for the present
54.	Devendra Kumar 9431094447	Bela Sahni	Cr. Misc. 22042/2020 (R. Bail)	In custody for more than one year.	Not considered for the present
55.	Pushpendra Kumar Singh 7903909029	Budhan Sahni	Token No. 26372/2020	In custody.	Not considered for the present
56.	Umesh Kumar Singh 9431046456	Bhuar Yadav	Token No. 24298/2020 (R. Bail)	In custody since long.	Not considered for the present
57.	Umesh Kumar Singh 9431046456	Golu Kumar	Token No. 23573/2020 (R. Bail)	In custody since long.	Not considered for the present
58.	Umesh Kumar Singh 9431046456	Arun Kumar Yadav	EC-BRHC99-16627-2020 (R. Bail)	In custody since long.	Not considered for the present
59.	Umesh Kumar Singh 9431046456	Satish Kumar Singh	EC-BRHC99-13848-2020 (R. Bail)	In custody since long.	Not considered for the present
60.	Nandu Kumar Yadav 9835056483	Vijay Shankar Singh	Cr. Misc. 6502/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
61.	Pushpendra Kumar Singh 7903909029	Chanchala Devi	EC-BRHC99-09692-2020 (R. Bail)	The petitioner is under custody.	Not considered for the present
62.	Devendra Kumar 9431094447	Phula Devi	EC-BRHC99-963320-2020 (R. Bail)	In custody since long.	Not considered for the present
63.	Udbhav 8676924738	Dhiraj Kumar	EC-BRHC99-16731-2020 (R. Bail)	In custody since 07.07.2020.	Not considered for the present
64.	Sanjeet Kumar 9431017782	Santosh Yadav	EC-BRHC99-12986-2020 (R. Bail)	In custody since 17.04.2020.	Not considered for the present
65.	Satish Kumar	Prem Singh &	EC-BRHC99-	Apprehension	Not

	Pandey 9199101676	Ors.	15486-2020 (A. Bail) Sc/St Act.	of arrest.	considered for the present
66.	Upendra Yadav 9430877682	Binod Kumar & Anr.	Cr. Misc. 27581/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
67.	Raghunandan Kumar Singh 9835049367	Raja Ram Puri	Token No. 25468/2020 (R. Bail)	In custody since 02.04.2020.	Not considered for the present
68.	Raghunandan Kumar Singh 9835049367	Kalicharan Mushar	Token No. 25477/2020 (R. Bail)	In custody since 09.03.2019.	Not considered for the present
69.	Ansul 8084908156	Hemant Kumar	Token No. 24067/2020 (R. Bail)	In custody since 12.10.2020.	Not considered for the present
70.	Vivekanand Vivek 9431878604	Reshmi Devi	EC-BRHC99- 8303-2020 (R. Bail)	In custody since 16.02.2020.	Not considered for the present
71.	Bhaskar Shankar 9430510963	Shatrughan Sah & Ors.	EC-BRHC99- 016411-2020 (R. Bail)	The petitioner is under custody.	Not considered for the present
72.	Sudhir Kumar Sinha 9934227501	Santosh Yadav	Token No. 27920/2020 (R. Bail)	In custody since 11.03.2020.	Not considered for the present
73.	Surya Narayan Roy 9934030594	Santosh Kumar Rai	EC-BRHC99- 09344-2020 (R. Bail)	In custody.	Not considered for the present
74.	Rakesh Kumar Singh 9470018504	Md. Jiaul	Cr. Appl. 3808/2019 (R. Bail)	The appellant is languishing in under custody for more than one year without any fault on his part. The only son of appellant, who is 2 years old is suffering from Pneumonia and he is suspected patient of Corona. There is no one except	Not considered for the present

				appellant wife at home to look after their kids as one more daughter of 5 years old. Medical certificate is attached along with this mentioning slip.	
75.	Bijendra Kumar 9835871138	Sanjay Chaudhary	Cr. Misc. 13981/2020 (R. Bail)	In custody since 30.12.2019.	Not considered for the present
76.	Bhaskar Shankar 9430510969	Ravindra Yadav	EC-BRHC99-016324/2020 (R. Bail)	In custody.	Not considered for the present
77.	Umesh Chandra Verma 6202543657	Chandan Kumar	EC-BRHC99-9953-2020 (R. Bail)	In custody since 14.02.2020.	Not considered for the present
78.	Umesh Chandra Verma 6202543657	Sanju Devi & Ors.	EC-BRHC99-14550-2020 (R. Bail)	In custody since 02.02.2020.	Not considered for the present
79.	Vijay Anand, 9431024148	Vikky Poddar	Token No.EC-BRHC-99-13584/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
80.	Vijay Anand, 9431024148	Vishnukant Rai	Token No.EC-BRHC-99-14577/2020	Custody since 19.7.2019. Not in prescribed format.	Not considered for the present
81.	Vijay Anand, 9431024148	Vikky Pandey	Token No.EC-BRHC-99-15466/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
82.	Vijay Anand, 9431024148	Dhiraj Kumar	Token No.EC-BRHC-99-12489/2020	Custody since 9.5.2020. Not in prescribed format.	Not considered for the present
83.	Kanchan Kumari, 9110133108	Bhairav Tripathi	I.A.No.2765/2018	Custody since last 9 years his wife needs	Not considered for the present

				heart surgery. Not in prescribed format.	
84.	Jai Prakash Verma, 9835223045	Rajnish	Token No.EC-BRHC-99-10238/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
85.	Prabhat Ranjan Singh, 6201454144	Sahdeo Yadav and Anr.	Cr.Appeal No.1163/2016	Two appellants suffering in incarceration for last four years. Appellant No.1 is more than 80 years old and eight other co convicts standing almost similar footing to the appellant No.1 has already been enlarged on bail.	Not considered for the present
86.	Alok Kumar @ Alok Kumar Shahi, 9334271670	Sunari Devi	Token No.EC-BRHC-99-14522-2020	Custody since 5.5.2020. She has been suffering from Low Blood Presurer which causes her dizziness and loss of consciousness for a shot time which requires continuous checkup from the doctor.	Not considered for the present
87.	Arvind Kumar, 9471227038	Lal Babu yadav	Token No.EC-BRHC-99-14502-2020	Custody since 5.5.2020. he is suffering from Osteoarthritis which causes him difficulty in making daily tasks and he is also suffering from various other diseases which requires urgent	Not considered for the present

				checkup from the doctor concerned.	
88.	Priyesh Kumar, 9471078617	Krishna Paswan and ors.	Token No.EC-BRHC-99-12944-2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
89.	Arvind Kumar, 9334428381	Neelam Devi	Token No.EC-BRHC-99-17877-2020	Petitioner is lady having new born child aged 1 ½ yrs. Not in prescribed format.	Not considered for the present
90.	Arvind Kumar, 9334428381	Suresh Manjhi	Token No.EC-BRHC-99-14038-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
91.	Rajesh Kumar Sinha, 9931265501	Subhash yadav	Cr.Appeal No.40/2020	Since the appellants are in jail and LCR as already been received on 27.4.2020.	Not considered for the present
92.	Shashank Shekhar Sinha, 9955283330	Raj Kishor Ram	Token No.EC-BRHC-99-17532/2020	Custody since 4.9.2019. Not in prescribed format.	Not considered for the present
93.	Pritish Kumar Lal, 9470246738	Ram Chandar yadav	Cr.Appeal No.352/2020	On 10.6.2020 Mentioning was accepted. But till date it has not been listed.	Not considered for the present
94.	Alok Kumar Jha, 9431636846	Kishan Das and ors.	Token No.EC-BRHC-99-10967-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
95.	Vinay Mistry, 8987041352	Nikhil Jain	Token No.EC-BRHC-99-17741-2020	The Cr.Writ application has been filed seeking arrest of Respondent No.7 to 11.	Not considered for the present
96.	Dhirendra Kumar Sinha, 9431624641	Manoj Sah	Token No.EC-BRHC-99-11086/2020	Custody since 15 months. Without trial the petitioner has become the victim.	Not considered for the present

97.	Subodh Kumar, 9931291840	Fakira Chauhan and ors.	Token No.EC-BRHC-99-24903-2020	Apprehension of Arrest.	Not considered for the present
98.	Suraj Narain Yadav, 9431081064 6	Harendra Yadav	Cr. Misc. 25945-2020	Custody since 5.3.2020.	Not considered for the present
99.	Bhola Kumar, 9334143982	Amjad Ali	Token No.EC-BRHC-99-15059-2020	Custody since 19.6.2020. not in prescribed format.	Not considered for the present
100.	Surendra Kumar Mishra, 9334036025	Dharam Ravidas	Token No.EC-BRHC-99-11452-2020	Custody since 18.4.2020. Not in prescribed format.	Not considered for the present
101.	Surendra Kumar Mishra, 9334036025	Md. Taz	Token No.EC-BRHC-99-04831-2020	Custody since 5.12.2019. Not in prescribed format.	Not considered for the present
102.	Surendra Kumar Mishra, 9334036025	Kundan Kumar	Token No.EC-BRHC-99-11440-2020	Custody since 16.12.2019. Not in prescribed format.	Not considered for the present
103.	Ashok Kumar Mishra, 9835085566	Pradeep Singh	. <i>A.No.1/2020 Cr.Appeal No.2174-2019</i>	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
104.	Surendra Kumar Mishra, 9334036025	Jitu Kumar	Token No.EC-BRHC-99-22712-2020	Custody since 13.2.2020. Not in prescribed format.	Not considered for the present
105.	Ram Vinay Pd. Sinha, 9430060773	Chhotil Manjhi	Token No.EC-BRHC-99-12874-2020	Custody since 3 years. Not in prescribed format.	Not considered for the present
106.	Ram Vinay Pd. Singh, 9430060773	Suresh Singh	Cr.Misc.No. 24439-2020	Apprehension of Arrest.	Not considered for the present
107.	Harsh Singh, 9661911004	Brahma Shankar Yadav	Token No.EC-BRHC-99-17382-2020	Apprehension of Arrest.	Not considered for the present

108.	Surendra Kumar Mishra, 9334036025	Mritunjay Kumar Singh	Token No.EC-BRHC-99-10800-2020	Custody since 17.12.2019. Not in prescribed format.	Not considered for the present
109.	Surendra Kumar Mishra, 9334036025	Vivek Kumar Singh	Token No.EC-BRHC-99-8942-2020	Custody since 13.5.2020, Not in prescribed format.	Not considered for the present
110.	Ashok Kumar Mishra, 9835085566	Pushpa Devi	Token No.EC-BRHC-99-0150-2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
111.	Surendra Kumar Mishra, 9334036025	Jitu Paswan	Token No.EC-BRHC-99-04845-2020	Custody since 14.8.2019. Not in prescribed format.	Not considered for the present
112.	Ashok Kumar Mishra, 9835085566	Tuntun Mahto	Token No.EC-BRHC-99-06122-2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
113.	Surendra Kumar Mishra, 9334036025	Saroj Kumar	Token No.EC-BRHC-99-04446-2020	Apprehension of Arrest. Not in Prescribed format.	Not considered for the present
114.	Amrit Abhijat, 9431244162	Lalit Nayak	Token No.EC-BRHC-99-18228-2020	Custody since 17.1.2020. Not in prescribed format.	Not considered for the present
115.	Surendra Kumar Mishra, 8334036025	Puja Kumari and Anr.	Token No.EC-BRHC-99-04457-2020	Custody since 28.4.2020. Not in prescribed format.	Not considered for the present
116.	Surendra Kumar Mishra, 9334036025	Sonu Mishra	Token No.EC-BRHC-99-03893-2020	Custody since 6.11.2020. Not in prescribed format.	Not considered for the present
117.	Amit Shrivastava, 9430488073	Suresh yadav and Anr.	Token No.EC-BRHC-99-18256-2020	Custody since 16.3.2020.	Not considered for the present
118.	Swapnil Kumar Singh, 9934765641	Ashok Gupta	Cr.Appeal No.1458-2020	Apprehension of Arrest. Not in prescribed	Not considered for the present

				format.	
119.	Ashok Kumar Mishra, 9835085566	Rahul Singh	Token No.EC-BRHC-99-10519-2020	Custody since 19.11.2019. Not in prescribed format.	Not considered for the present
120.	Sanjay Kumar Sharma, 9430286194	Murari Pd. Keshari	Token No.EC-BRHC-99-24089/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
121.	Sunil Kumar, 9431074371	Rahul Kumar Singh	Token No.EC-BRHC-99-09197-2000	Custody since 2.3.2020.	Not considered for the present
122.	<u>Ram Sagar Singh,</u> 9472238518	Poonam Rani Sinha,	Token No.EC-BRHC-99-10752-2020	Petitioner's husband died in harness on 27.1.2020 but nothing has been paid till date.	Not considered for the present
123.	Shivanand Singh, 8083402681	Kundan Kumar	Token No.EC-BRHC-99-24702-2020	Petitioner is rotting in jail. Not in prescribed format.	Not considered for the present
124.	Harendra Kumar, 9431664594	Om Prakash Yadav	Token No.EC-BRHC-99-29611/2020	Petitioner is in jail custody. Not in prescribed format.	Not considered for the present
125.	Harendra Prasad, 9431664594	Dharmendra Yadav	Token No.EC-BRHC-99-23097/2020	Petitioner is in jail. He is suffering from T.B.	Not considered for the present

				Not in prescribed format.	
126.	Harendra Prasad, 9431664594	Reema Devi	Token No.EC-BRHC-99-23351-2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
127.	Harendra Prasad, 9431664594	Tuntun Kushwaha and ors.	Token No.EC-BRHC-99-14243-2020	Petitioner is in jail custody. Not in prescribed format.	Not considered for the present
128.	Harendra Prasad, 9431664594	Niku Kumar	Token No.EC-BRHC-99-03722-2020	Petitioner is in jail custody since long time. Not in prescribed format.	Not considered for the present
129.	Harendra Prasad, 9431664594	Baidnath Singh and ors.	Token No.EC-BRHC-99-15194-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
130.	Harendra Prasad, 9431664594	Dhanjay Kumar Singh,	Token No.EC-BRHC-99-15202-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
131.	Harendra Prasad, 9431664594	Shivam Kumar	Token No.EC-BRHC-99-15205-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present

132.	Harendra Prasad, 9431664594	Ramnarayan Ram	Token No.EC-BRHC-99-14355-2020	Custody since July, 2019. Not in prescribed format.	Not considered for the present
133.	Harendra Prasad, 9431664594	Bijay Bhagat	Cr.Appeal No.266/2020	Appellants is in jail custody. Not in prescribed format.	Not considered for the present
134.	Harendra Prasad, 9431664594	Abhishek Kumar	Token No.EC-BRHC-99-28562/2020	Petitioner is in jail custody. This Cr.Misc. Petitioner has filed on 7.7.2020 but Cr.Misc. number not given to the office. Not in prescribed format.	Not considered for the present
135.	Uday Pratap Singh,	Sikandar Dhobi	Token No.EC-BRHC-99-29897-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
136.	Uday Pratap Singh,	Ajay Rajbhar	Token No.EC-BRHC-99-15764-2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
137.	Uday Pratap	Kishun Ram	Token	Apprehension	Not

	Singh,		No.EC-BRHC-99-26605-2020	n of Arrest. Not in prescribed format.	considered for the present
138.	Uday Pratap Singh,	Guddu Thakur	Token No.EC-BRHC-99-748-2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
139.	Madhuri Lata,		Token No.EC-BRHC-99-06206-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
140.	Pancham Lal Jaiswal, 9113746266	Santosh Turha	Cr.Misc.No. 12342/2020	Custody since 28.2.2020. Not in prescribed format.	Not considered for the present
141.	Ganesh Prasad Singh, 9934063994	Md. Ansarul Hasan	Cr.APPEAL NO.1462/2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
142.	Sandip Kumar Gautam, 9471864665	Kunti Devi	Token No.EC-BRHC-99-18124-2020	Petitioner being a lady is in judicial custody.	Not considered for the present
143.	Sandip Kumar Gautam, 9471864665	Satyam Kumar	Token No.EC-BRHC-99-17568-2020	Petitioner is in judicial custody.	Not considered for the present
144.	Sandit	Krishna	Token	Petitioner is	Not

	Kumar Gautam, 9471864665	Kumar Sharma	No.EC- BRHC-99- 17610-2020	in judicial custody.	considered for the present
145.	Anil Prasad Singh, 9431096676	Gurudeo Yadav	Token No.EC- BRHC-99- 18109-2020	Custody since 23.5.2020. Not in prescribed format.	Not considered for the present
146.	Sandit Kumar Gautam, 9471864665	Ranjit Kumar Singh	Token No.EC- BRHC-99- 17545-2020	Petitioner is in judicial custody.	Not considered for the present
147.	Anil Prasad Singh, 9431096676	Sokhtar	Token No.EC- BRHC-99- 18092-2020	Custody since 24.6.2020. Not in prescribed format.	Not considered for the present
148.	Sandip Kumar Gautam, 9471864665	Sanjeet Kumar	Token No.EC- BRHC-99- 17560-2020	Petitioner is in judicial custody.	Not considered for the present
149.	Sandip Kumar Gautam, 9471864665	Yogendra Pd. Gupta	Token No.EC- BRHC-99- 17593-2020	Apprehension of Arrest.	Not considered for the present
150.	Anil Prasad Singh, 9431096676	Md. Rayees	Token No.EC- BRHC-99- 08865-2020	Custody since 10.3.2020. Not in prescribed format.	Not considered for the present
151.	Anil Prasad Singh, 9431096676	Md. Sarfaraz	Token No.EC- BRHC-99- 11787-2020	Custody since 10.3.2020. Not in prescribed	Not considered for the present

				format.	
152.	Anil Prasad Singh, 9431096676	Mithilesh Mishra	Token No.EC-BRHC-99-11764-2020	Custody since 16.6.2020. Not in prescribed format.	Not considered for the present
153.	Anil Prasad Singh, 9431096676	Vikram Kumar Mahto	Token No.EC-BRHC-99-13652-2020	Custody since 16.6.2020. Not in prescribed format.	Not considered for the present
154.	Ram Prasad Singh, 9430906549	Laxman Ram	I.A.No.1/2019 Cr.Appeal No.1067-2018	Custody since 21.7.2018. Not in prescribed format.	Not considered for the present
155.	Anil Prasad Singh, 9431096676	Amar Kumar	Token No.EC-BRHC-99-11837-2020	Custody since 8.8.2019. Not in prescribed format.	Not considered for the present
156.	Uday Chand Prasad, 9835657651	Firoja Khatun	Token No.EC-BRHC-99-03238-2020	Custody since 4.1.2020.	Not considered for the present
157.	Sandit Kumar Gautam, 9471864665	Vikash Poddar	Token No.EC-BRHC-99-17639-2020	Petitioner is in judicial custody.	Not considered for the present
158.	Mukul Kumari, 7258983777	Golu Chaudhary,	Token No.EC-BRHC-99-16365-2020	Therefore prayed that your Lordship in	Not considered for the present

				this case may kindly be generated Token No. & listed the same for hearing. Not in prescribed format.	
159.	Anil Prasad Singh, 9431096676	Bulla Mian	Token No.EC-BRHC-99-11984-2020	Custody since 8.6.2020. Not in prescribed format.	Not considered for the present
160.	Anil Prasad Singh, 9431096676	Aaiyub Khalifa	Token No.EC-BRHC-99-15927-2020	Custody since 24.6.2020. Not in prescribed format.	Not considered for the present
161.	Anil Prasad Singh, 9431096676	Mithilesh Paswan	Token No.EC-BRHC-99-09365-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
162.	Anil Prasad Singh, 9431096676+	Dilip Paswan and ors.	Token No.EC-BRHC-99-08274-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
163.	Ajay Kumar Sinha, 9905950531	Subham Kumar and ors.	Token No.EC-BRHC-99-29433-2020	Mother of the petitioner has referred from	Not considered for the present

				P.M.C.H. she is very seriously ill. Not in prescribed format.	
164.	Anil Prasad Singh, 9431096676	Pankaj yadav	Token No.EC-BRHC-99-07672-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
165.	Anil Prasad Singh, 9431096676	Mohan Lal Singh	Token No.EC-BRHC-99-04717-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
166.	Sunil Kumar, 9835476494	Guddu Kumar and Anr.	Token No.EC-BRHC-99-24059-2020	Custody since 4.2.2020. Not in prescribed format.	Not considered for the present
167.	Anil Prasad Singh, 9431096676	Md. Anbar Ali	Token No.EC-BRHC-99-0853-2020	Custody since 9.3.2020. Not in prescribed format.	Not considered for the present
168.	Sunil Kumar, 9835476494	Ajay Singh	Cr.Misc.No. 3430-2020	Aforesaid case was listed on 12.5.2020 byfore the Hon'ble Court. Link was sent to the previous lawyer even though he had already given his NOC in the case and I was engaged in the case. I had also filed the vakalatnama in	Not considered for the present

				the case but I did not get the link. Not in Prescribed format.	
169.	Anil Prasad Singh, 9431096676	Raju Khan	Token No.EC-BRHC-99-07973-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
170.	Anil Prasad Singh, 9431096676	Sakib	Token No.EC-BRHC-99-12967-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
171.	Anil Prasad Singh, 9431096676	NIKKU JHA	Token No.EC-BRHC-99-15580-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
172.	Anil Prasad Singh, 9431096676	Robin Yadav	Token No.EC-BRHC-99-11775-2020	Custody since 1.3.2020. Not in prescribed format.	Not considered for the present
173.	Tribhuwan Narayan, 9431458955	Jagat Kumar	Cr.Misc.No. 8636-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
174.	Tribhuwan Narayan, 9431458955	Muslim Ansari	Cr.Misc.No. 5037-2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present

175.	Tribhuwan Narayan, 9431458955	Hirday yadav	Cr.Appeal No.716-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
176.	Tribhuwan Narayan, 9431458955	Raj Kumar Yadav	Cr.Appeal No.289-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
177.	Anil Prasad Singh, 9431096676	Md. Imran Ansari	Token No.EC-BRHC-99-07633-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
178.	Ajay Mukherjee, 9431462953	Bechu Yadav	Cr.Appeal No.1099/2018	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
179.	Sujeet Kumar, 9835293583	Laleshwar Prasad Singh	Token No.EC-BRHC-99-28282-2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
180.	Sunil Kumar Singh, 9430067954	Gautam Kumar and ors.	Cr.Appeal No.444/2015 in I.A.No.5/2019	Custody since 10.5.2013. Not in prescribed format.	Not considered for the present
181.	Ashok Kumar Pandey, 9431046301	Mumtaj Ansari	Token No.EC-BRHC-99-08268-2020	Custody since 5.8.2019. Not in prescribed format.	Not considered for the present

182.	Ashok Kumar Pandey, 9431046301	Prabhat Kumar	Token No.EC-BRHC-99-08628-2020	Custody since 5.3.2020. Not in prescribed format.	Not considered for the present
183.	Ashok Kumar Pandey, 9431046301	Sunil Kumar	Token No.EC-BRHC-99-07803-2020	Custody since 3.3.2020. Not in prescribed format.	Not considered for the present
184.	Ashok Kumar Pandey, 9431046301	Santosh Kumar	Cr.Misc.No. 25967-2020	Custody since 9.3.2020. Not in prescribed format.	Not considered for the present
185.	Ashok Kumar Pandey, 9431046301	Mumtaj Ansari	Token No.EC-BRHC-99-08268-2020	Custody since 5.8.2019. Not in prescribed format.	Not considered for the present
186.	Ashok Kumar Pandey, 9431046301	Prabhat Kumar	Token No.EC-BRHC-99-08628-2020	Custody since 5.3.2020. Not in prescribed format.	Not considered for the present
187.	Ashok Kumar Pandey, 9431046301	Sunil Kumar	Token No.EC-BRHC-99-07803-2020	Custody since 3.3.2020. Not in prescribed format.	Not considered for the present
188.	Ashok Kumar Pandey, 9431046301	Sanoth Kumar	Cr.Misc.No. 25967-2020	Custody since 9.3.2020. Not in prescribed format.	Not considered for the present
189.	Rajneesh, 9031061076	Umesh Kumar Ranjan	Token No.EC-BRHC-99-17936-2020	Apprehension of Arrest.	Not considered for the present
190.	Sada Nand Roy,	Ravi Shankar Prasad	Cr.Appeal No.48621/2019	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
191.	Mr. Nil Kamal, 9431043834	Avinash Dubey	EC BRHC-99-11273-2020(A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
192.	Mr. Naresh Kumar Mehata,	Rajesh	Cr. Appeal No. 810/2019(D B)custody	custody since long time . Not	Not considered for the present

			since long time	in prescribed format	
193.	Mr. Prabhat Nath Rai, 9905417300	Manish Kumar	EC BRHC99-12126-2020(Bail)	Petitioner's heavy amount is on stake. Not in prescribed format	Not considered for the present
194.	Mr. Harun qureshi, 9304838589	Md. Chand @ Mr. Irshad Alam	Cr. Misc. No. 24104/2020 (Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
195.	Mr. Sanat Kumar Mishra, 9430829129	Anuj Kumar Jha,	Cr. Misc. No /2020 EC BRHC 99-10300-2020(Bail)	Jail since 24.3.2020. Not in prescribed format	Not considered for the present
196.	Mr. Rajesh Kumar, 9471078617	Rajendra Sahani,	EC-BRHC-99-14205-2020,(Bail)	Petitioner is in custody, Not in prescribed format	Not considered for the present
197.	Mr . Niranjan Parihar , 9835693193	Pakki YADAV	Case no. 25327/2020 (Bail)	Petitioner is in custody,	Not considered for the present
198.	Mr. Ramji Kumar, 997377047	Pintu Kumar	EC BRHC99-11971-2020(Bail)	Apprehension of arrest	Not considered for the present
199.	Mr. Nil Kamal, 9431043834	Kanhaiya Turha	EC BRHC-99-11908-2020(A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
200.	Mr. Nil Kamal, 9431043834	Laljee Ram	EC BRHC-99-11305-2020(A.Bail)	Apprehension of arrest. Not in	Not considered for the present

				prescribed format	
201.	Mr. Nil Kamal, 9431043834	Anish Dubey	EC BRHC-99-11289-2020(A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
202.	Md. Imteyaz Ahmad, 9386416816	Shailesh Kumar	Token No. 25025/2020	Apprehension of arrest. Not in prescribed format	Not considered for the present
203.	Mr. Madan Mohan, 9631067997	Sanni Paswan	Token No. .../2020	I have filed the aforesaid bail application on 14.14.7.2020 . Not in prescribed format	Not considered for the present
204.	Mr. Priyesh Kumar, 9471078617	Anwar Miya	Ec- BRHC-99-14492-2020,(Bail)	Excise Act. Not in prescribed format	Not considered for the present
205.	Mr. Priyesh Kuumar, 9471078617	Sanjay Ray	EC-BRHC-13125-2020(Bail)	. Not in prescribed format	Not considered for the present
206.	Mr. Vijay Anand, 9431024148	Bipin Kumar chodhary	EC-BRHC-12252-2020(Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
207.	Mr. Suraj Bansh Ray, 9431086886	Sunil Kumar	EC-BRHC-177642020(Bail)	Petitioner are suffering is several decease , Not in prescribed format	Not considered for the present
208.	MR. Anil	Nitish Kumar	Cr. Misc.		Not

	Kumar, 9431881971	& Anr.	No. 28762/2020 (Bail)	Apprehension of arrest. Not in prescribed format	considered for the present
209.	Mr. Priyesh Kumar, 9471078617	Sani Kumar	EC-BRHC- 15568- 2020(Bail)	Suffering from heart. . Not in prescribed format	Not considered for the present
210.	Mr. Sanjay Kumar Mishra, 9431662148	Sunil Kumar Mandal	Cr. Appeal No. 571/2018(B ail)	Appellant has been convicted and sentenced for the period 7 years. Not in prescribed format	Not considered for the present
211.	Mr. Sanjay Kumar,93342 55272	Deepmala	Cr. Misc. No. 28908/2020 (A.bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
212.	Mr. Madan Mohan, 9631067997	Pankaj Kumar	EC-BRHC- 99-10917- 2020(Bail)	Prayer is to kindly direct the Registry to list the aforesaid Bail. Not in prescribed format	Not considered for the present
213.	Mr. Ramesh Roy, 6206899964	Prahlad Tiwari	Cr. Appeal No. .../2020 ,ECBRHC99 -12886- 2020(Bail)	SC/ST ACT Matter	Not considered for the present
214.	Mr. Kundan Kumar singh,943188 0318	Md. Enamul Haque	Cr. Misc. No.(R.Bail)	The petitioner is in custody since 5.5.2020	Not considered for the present
215.	Mr. Madan Mohan, 9631067997	Sanni Paswan	Cr. Misc. No./202 0(Bail)	I Have filed the aforementione d bail	Not considered for the present

				application on 14.7.2020. Not in prescribed format	
216.	Mr. Ranjeet Kumar Pandey,9431421943	Pankaj Pandey	EC- BRHC-17081-2020(Bail)	It is prayed that office may be directed to do the needful.. Not in prescribed format	Not considered for the present
217.	Mr. Anil Kumar, 9431881971	Aklesh Kumar	Cr. Misc. No. 26240/2020 ,(Bail)	Apprehension of arrest.	Not considered for the present
218.	Mr. Madan Mohan, 9631067997	Md. Mamoon Rashid	EC-BRHC-99-12661-2020(Bail)	Prayer is to kindly direct the Registry to list the aforesaid Bail. Not in prescribed format	Not considered for the present
219.	Mr. Priyesh Kumar, 9471078617	Krishna Paswan	Ec- BRHC-99-12944-2020, (R.Bail)	Not in prescribed format	Not considered for the present
220.	Mr. Harun Quareshi, 9304838589	Md. Samsher	Token No. 26838/2020 (A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
221.	Mr. Amrit Abhijat, 9431244102	Jagdeo Mandal	Cr.Appeal No.185/2020 (D.B.)	The appellant has been in judicial custody. Not in prescribed format	Not considered for the present
222.	Ajay Prasad 9334106274	Rajesh Kr. Bhagat	EC-ARHC99-17057-2020 (A.Bail)	Apprehension of arrest	Not considered for the present

223.	Anshul 8084908156	MitheleshYadav	EC-ARHC99-17057-2020 (R.Bail)	In custody since 01.09.2019	Not considered for the present
224.	Dhananjay Kr. Pandey 9199649522	SrikantSinha @ Srikant Prasad Sinha	Cr. Misc. 15878/2020 (R.Bail)	In custody, petitioner is an old man	Not considered for the present
225.	Prabhakar Singh 9431075415	Chandan Kr.	EC-BRHC99-17351/2020 (R.Bail)	Petitioner is in custody	Not considered for the present
226.	Ravi Shankar Pathak 8709593892	Vijay Shankar Mishra @ Vijay Kr.	EC-BRHC99-15572-2020 (R.Bail)	In custody since 25.07.2020	Not considered for the present
227.	Ravi Shankar Pathak 8709593892	KamleshRai	EC-BRHC99-15844-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
228.	Sabal Kr. Jha 9431074640	Raja Kr.	T. No. EC-BRHC99-11213/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
229.	Sabal Kr. Jha 9431074640	MoniKumari	T. No. EC-BRHC99-11212/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
230.	Smit 8789213411	Ranjeet Kr. @ RanjeetYadav	Cr. Misc. 25616/2020 (R.Bail)	In custody since 01.05.2020	Not considered for the present
231.	Ajay Prasad 9334106274	Rajesh Kr. Bhagat	EC-BRHC99-17057-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
232.	Anshul 8084908156	MitheleshYadav	EC-BRHC99-09250-2020 (R.Bail)	In custody since 01.09.2019	Not considered for the present
233.	Dhananjay Kr. Pandey 9199649522	SrikantSinha @ Srikant Prasad Sinha	Cr.Misc. No. 15878/2020 (R.Bail)	In custody since 23.12.2019	Not considered for the present
234.	Prabhakar Singh 9431075415	Chandan Kr.	EC-BRHC99-17351/2020 (R.Bail)	In judicial custody, petitioner is a student	Not considered for the present
235.	Ravi Shankar Pathak 8709593892	Vijay Shankar Mishra @ Vijay Kr.	EC-BRHC99-15572-2020 (R.Bail)	In custody since 25.07.2020	Not considered for the present
236.	Ravi Shankar Pathak	KamleshRai	EC-BRHC99-15844-2020	Apprehension of arrest	Not considered

	8709593892		(A.Bail)		for the present
237.	Shailesh Kr. 9801294071	Sunny Chaudhary @ Abhinavchau dhari	T. No. 29997/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
238.	Alok Kr. 9871139524	Santosh Kr. Sah	T. No. 26202/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
239.	Harish Chandra Patel 9334820099	Faryaj	Cr. Misc. No. 23555/2020	To file Vakalatnama	Not considered for the present
240.	Dilip Kr. 9835070290	Rajesh Kr.	EC-BRHC99- 07282-2020 (R.Bail)	In custody	Not considered for the present
241.	Ashok kr. 9955554879	Kedarmanjhi	T. No. 23980/2020 (R.Bail)	In custody since 18.02.2020	Not considered for the present
242.	Dhananjay kr. 6202350397	Satish Sharma	Cr. Misc. 22447/2020 (R.Bail)	In custody since 13.03.2019	Not considered for the present
243.	Pankaj Kr. Singh	Brijesh Singh @ Brajesh Kr. Singh	EC-BRHC99- 13963-2020 (R.Bail)	In custody since 05.02.2020	Not considered for the present
244.	Arvind Kr. Pradhan 9507228672	JairamMahto and Ors.	Cr. Misc. 2595/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
245.	Ajay Mukherjee 9431462953	ChandanYada v	Cr. Misc. 4991/2020 (R.Bail)	In custody since 19.06.2019	Not considered for the present
246.	Shiv Kr. Dwivedy 9835056868	Ajay Kr. @ Pappu Kr.	Cr. Misc. 22796/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
247.	Shiv Kr. Dwivedy 9835056868	Raunak Singh	EC-BRHC99- 11554-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
248.	Shiv Kr. Dwivedy 9835056868	Anil Kr. Singh @ Anil Singh	EC-BRHC99- 11552-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
249.	Dhananjay Kr. Shahi 9431456317	AmarjeetMan jhi	T. No. 30102/2020 (R.Bail)	In custody since 09.02.2020	Not considered for the present
250.	Anuj Kr. 9939993599	YogeshwarBh agat	T. No. 29493/2020 (R.Bail)	In custody since 09.11.2019	Not considered for the present

251.	Harish Chandra Patel 9334820099	Faryaj	Cr. Misc. 23555/2020	To file Vakalatnama	To be filed through e-mode
252.	Sushil Kumar 9934923113	Bablu Kumar	Token No. 24883	Petitioner is in custody since 04.01.2020 and mother of the petitioner is not well. (Stamp reporting has not been done and Cr. Misc. number has not been given)	Not considered for the present
253.	Mukul Prasad	Mahesh Rai and others	Cr. Appeal (S.J.) No. 28781 of 2020 (A. Bail) (SC/ST Act)	Apprehensio n of arrest	Not considered for the present
254.	Sunil Kumar Singh 9430067954	Lal Mohammad @ Lal Mohammad @ Chunnu	Cr. Misc. No. 19753 of 2020 (R. Bail)	Petitioner is in custody for the last one year and he is the only earning member of his family. The family of the petitioner is in starvation like situation in the pandemic.	Not considered for the present
255.	Arun Kumar 9431074172	Kalindra Kumar @ Kalindra Sao	Cr. Misc. No. 26194 of 2020 (R. Bail)	Petitioner having clean antecedent is in custody since 07.04.2018.	Not considered for the present
256.	Uday Pratap Singh 9905221499	Sikandar Dhabi	Token No. 29897 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
257.	Uday Pratap Singh	Kishun Ram	Token No. 26605 of	Apprehensio n of arrest	Not considered

	9905221499		2020 (A. Bail)		for the present
258.	Deep Nishi 9334896727	Sanjay Kona	EC-BRHC99-13164-2020 (R. Bail)	Petitioner is in custody since 06.12.2019 and due to Covid-19, the condition of jail is not safe for petitioner.	Not considered for the present
259.	Deep Nishi 9334896727	Jagriti Devi	EC-BRHC99-13155-2020 (A. Bail)	Apprehension of arrest (Petitioner is a lady)	Not considered for the present
260.	Deep Nishi 9334896727	Raja Kumar @ Raj Kumar	EC-BRHC99-13120-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
261.	Deep Nishi 9334896727	Prayag Mahato and others	Cr. Appeal (S.J.) No. 26557 of 2020 (R. Bail)	Petitioner is in custody since 24.02.2020 and the condition of jail is not safe for petitioners in Covid-19.	Not considered for the present
262.	Deep Nishi 9334896727	Shekhar Shastri @ Sharkar Paswan	EC-BRHC99-14827-2020 (A. Bail)	Petitioner is in custody since 16.12.2019. Condition of jail is not safe for petitioner who is always ill.	Not considered for the present
263.	Kumar Kamal Nayan 9334420164	Amit Choudhary	Cr. Appeal No. 2439 of 2019 (S.J.) (R. Bail)	Appellant is in custody since 27.03.2017 and he is the only earner of his family. The financial condition of his family has become miserable.	Not considered for the present

264.	Awadhesh Kumar Mishra 9308068153	Brajesh Yadav	EC-BRHC99-17164-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 15.06.2019.	Not considered for the present
265.	Shambhu Prasad Yadav 7970743369	Aash Mohammad Miyan @ Aash Md. Miyan	EC-BRHC99-17396-2020 (R. Bail)	Petitioner is an old man aged more than 65 years and he is in custody. (Seeks permission to list the case under the heading "For Admission").	Not considered for the present
266.	Bela Singh 9835420075	Dhiraj Kumar	Token No. 23275 of 2020 (R. Bail)	Petitioner is in custody since 12.03.2020 (Petitioner is aged about 19 years)	Not considered for the present
267.	Suman Kumar 9431072870	Jitendra Kumar Verma @ Jitendra Prasad Verma	EC-BRHC99-11234-2020 (Cr. Appeal) (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest.	Not considered for the present
268.	Shiv Pd. Gupta 9801072115	Vishal Kumar	Token No. 23822 of 2020 (R. Bail)	Petitioner is in custody since 08.04.2020 (Petitioner is student aged about 20 years)	Not considered for the present
269.	Rajive Ranjan Singh 9430600391	Santosh Mukhiya	Token No. 28464 of 2020 (R. Bail)	Petitioner is in custody since 13.10.2019 (Stamp reporting has not been done)	Not considered for the present
270.	Diwakar Upadhyaya 9431623563	Dukhan Sharma and others	EC-BRHC99-14696-2020 (Cr. Appeal) (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest (Appellants are the sole earning members of	Not considered for the present

				their respective families and if they are sent behind the bars they will not only lose their prestige, their family will also starve and this application will become infructuous)	
271.	Praveen Kumar 9431411423	Gautam Sharma	Cr. Misc. No. 17559 of 2020 (A. Bail)	Apprehension of arrest (Petitioner is 80 years old and he is on death bed due to old age problems)	Not considered for the present
272.	Diwakar Upadhyaya 9431623563	Rakesh Raushan	Cr. Appeal (S.J.) No. 1414 of 2020 (Bail Matter)	The present appeal is pending for admission with prayer for bail. Other co-convicts have been granted bail in Cr. Appeal (S.J.) No. 1195 of 2020 by an order dated 24.06.2020 by this Hon'ble Court and the case of the appellant stands on same and similar footing. The family of the appellant is starving	Not considered for the present

				because he is the only earning member in his family.	
273.	Satish Kumar Pandey 9199101676	Prem Singh @ Prem Kumar Singh and others	EC-BRHC99-15486-2020 (A. Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
274.	Murari Narain Chaudhary 9431079950	Chandan Kumar	Cr. Misc. No. 17956 of 2020 (R. Bail)	Petitioner is in custody since 07.11.2019 on the basis of false accusation.	Not considered for the present
275.	Jahan Ara 9430496718	Sadrul Haque @ Sadrul and others	Cr. Misc. No. 10833 of 2020	Petitioner is government employee and he is now on election duty.	Not considered for the present
276.	Bindeshwar Prasad Singh	Bikash Yadav	EC-BRHC99-17476-2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody since 21.06.2020.	Not considered for the present
277.	Anil Kumar Singh 9835233506	Brajesh Kumar (Ward No. 13)	Cr. Misc. No. 19971 of 2020	Apprehension of arrest (Petitioner is suffering from ailment and he is not able to take treatment)	Not considered for the present
278.	Anil Kumar Singh 9835233506	Brijlala Yadav @ Brij Lal Yadav	Cr. Misc. No. 16473 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
279.	Anil Kumar Singh 9835233506	Rudal Bind @ Rudal Chauhan and others	Cr. Misc. No. 19966 of 2020 (A. Bail)	In the above mentioned case, case diary has been called for and the same has been received on 12.08.2020. (Seeks permission to	Not considered for the present

				list the case)	
280.	Bimlesh Kumar Pandey 9431275315	Khairati Gaddi and another	Cr. Appeal No. 4569 of 2019 (S.J.)	Co-convict namely Kalim Gaddi has been allowed bail vide order dated 16.12.2019, passed in Cr. Appeal No. 4072 of 2019 (S.J.) in which the L.C.R. has already been received. Appellant No.2 is 65 years old. The appellants are in custody after their conviction since 27.08.2019.	Not considered for the present
281.	Pankaj Kumar Dubey 9097288357	Mukesh Kumar Sha	Token No. 26077 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
282.	Pankaj Kumar Dubey 9097288357	Rajeev @ Rajeev Kumar	Token No. 26090 of 2020 (R. Bail)	Petitioner is in custody since 06.03.2020 and he is suffering from illness.	Not considered for the present
283.	Pankaj Kumar Dubey 9097288357	Ashok Bind @ Ashok Bin	Token No. 26101 of 2020 (R. Bail)	Petitioner is in custody since 29.05.2019 and he is suffering from illness.	Not considered for the present
284.	Pankaj Kumar Dubey 9097288357	Shailesh Singh	Token No. 26113 of 2020 (R. Bail)	Petitioner is in custody since 18.05.2020 and he is	Not considered for the present

				suffering from illness.	
285.	Pankaj Kumar Dubey 9097288357	Vishal Pandey @ Atul Pandey	Token No. 26620 of 2020 (R. Bail)	Petitioner is in custody since 24.12.2019 and he is suffering from illness.	Not considered for the present
286.	Pankaj Kumar Dubey 9097288357	Manish Tiwary @ Manish Kumar Tiwary	Token No. 28654 of 2020 (R. Bail)	Petitioner is in custody since 28.01.2020 and he is suffering from H.I.V.	Not considered for the present
287.	Pankaj Kumar Dubey 9097288357	Pintu Kumar Singh	EC-BRHC99-15917-2020 (R. Bail)	Petitioner is in custody since 27.05.2020 and mother of the petitioner is suffering from different ailments.	Not considered for the present
288.	Pankaj Kumar Dubey 9097288357	Pankaj Kumar Shukla	EC-BRHC99-15939-2020 (R. Bail)	Petitioner is in custody since 24.06.2020.	Not considered for the present
289.	Pankaj Kumar Dubey 9097288357	Dalbut Yadav @ Balister Yadav	EC-BRHC99-15933-2020 (R. Bail)	Petitioner is in custody since 15.06.2020.	Not considered for the present
290.	Awadhesh Kumar Mishra 9308068153	Vinod Kumar Bhagat	EC-BRHC99-15777-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
291.	Sanjiv Kumar Singh 9955767687	Lallan Kumar Yadav @ Lallan Yadav @ Bhikhra Yadav @ Bhikhra	Cr. Misc. No. 15773 of 2020 (R. Bail)	Seeks permission to file supplementary affidavit regarding injury report.	Not considered for the present
292.	Kuldeep Kumar 9470030094	Maheshwari Prasad Yadav @ Maheshwari	EC-BRHC99-06128-2020 (A. Bail)	Apprehension of arrest	Not considered for the present

		Yadav and others			
293.	Rajesh Kumar Sinha 9931265501	Mamta Yadav @ Mano Yadav	Cr. Misc. No. 60007 of 2019 (R. Bail)	Prays for the listing of the case	Not considered for the present
294.	Kuldeep Kumar 9470030094	Manish Kumar @ Manish	EC-BRHC99-11630-2020 (R. Bail)	Petitioner is in custody since 24.08.2019	Not considered for the present
295.	Virendra Kumar 900649700	Md. Reyaz @ Md. Riyaz	Cr. Appeal (S.J.) No. 5254 of 2019	Petitioner is in custody for long.	Not considered for the present
296.	Rana Vikram Singh 9431015481	Raghunath Sah	Cr. Misc. No. 26659 of 2020 (R. Bail)	Petitioner is in custody since 12.05.2020 (Title suit is pending between the parties)	Not considered for the present
297.	Satyendra Rai 7979028012	NamunaSah	EC-BRHC99-015565-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 14.07.2020	Not considered for the present
298.	Satyendra Rai 7979028012	AmarjeetSah	EC-BRHC99-015567-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 18.08.2020	Not considered for the present
299.	Satyendra Rai 7979028012	BhudhanSah ni	EC-BRHC99-015571-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.04.2020	Not considered for the present
300.	Satyendra Rai 7979028012	Ramanand Chauhan and others	Token No. 26609 (A. Bail)	Some of the petitioners are ladies and there is apprehension of arrest.	Not considered for the present
301.	Satyendra Rai 7979028012	Rukmina Devi	Token No. 29227 (A. Bail)	Petitioner is a lady and there is apprehension of arrest	Not considered for the present
302.	Satyendra Rai 7979028012	Rajkumar Singh	EC-BRHC99-014389-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 07.06.2020	Not considered for the present
303.	Satyendra Rai	GajendraSah	EC-BRHC99-	Petitioner is	Not

	7979028012	and another	014390-2020 (R. Bail) (Excise Act)	in custody since 02.06.2020	considered for the present
304.	Satyendra Rai 7979028012	ChandanMah to	EC-BRHC99-014388-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.06.2020	Not considered for the present
305.	Pramod Mishra 9431201416	Chulhai Sharma @ Gulab Sharma	Cr. Misc. No. 22942 of 2020	Petitioner is in custody since 11.12.2019 (Case number has not been issued)	Not considered for the present
306.	Pramod Mishra 9431201416	Surya Narayan Mandal	Cr. Appeal (S.J.) No. 1431 of 2020	Prays for the listing of the matter	Not considered for the present
307.	DiwakarUpadhaya 9431623563	Dukhan Sharma and others	EC-BRHC99-14696-2020 (Cr. Appeal) (S.J.) (SC/ST Act) (A. Bail)	Apprehension of arrest. (Appellants are the sole earning members of their respective families and if they are sent behind the bars they will not only lose their prestige, their family will also starve and this application will become infructuous)	Not considered for the present
308.	Sanat Kumar Mishra 9430829129	Anuj Kumar Jha	EC-BRHC99-10300-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 24.03.2020. Stamp reporting has not been done.	Not considered for the present
309.	Rajesh Kumar Sinha 9931265501	O.P. Yadav @ Upendra Yadav	Cr. Misc. No. 12069 of 2020 (R. Bail)	Petitioner is in custody and there is	Not considered

				judicial order to list this case on 16 th of July, 2020 but it has not been listed.	for the present
310.	Praveen Kumar 9431411423	Gautam Sharma	Cr. Misc. No. 17559 of 2020 (A. Bail)	Apprehension of arrest (Petitioner is 80 years old and he is on death bed due to old age problems)	Not considered for the present
311.	Dayanand Singh 9431033858	Rajnish Kumar Mishra @ Ranu Mishra @ Rajnish Mishra	EC-BRHC99-14716-2020 (R. Bail)	Petitioner is in custody since 13.01.2020	Not considered for the present
312.	Sanjiv Sharan 9234758084	Monu Kumar	EC-BRHC99-12912-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 26.02.2020 (Seeks permission to furnish Cr. Misc. number)	Not considered for the present
313.	Ranjit Kumar Thakur 9430800064	Navin Kumar	EC-BRHC99-10704-2020 (R. Bail)	Petitioner is in custody since long (Token number has not been generated)	Not considered for the present
314.	Anil Kumar 8873929691	Ravindra Yadav	Token No. 23835 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since 22.01.2020	Not considered for the present
315.	Raju Prasad 9931677993	Nipu Devi and another	Cr. Misc. No. 22839 of 2020 (A. Bail)	Apprehension of arrest (Petitioner is a lady)	Not considered for the present
316.	Vinod Kumar 7061545511	Kunal Kumar	Cr. Appeal (S.J.) No. 56474 of 2019 (R. Bail)	Appellant is in custody since 31.03.2019 and mother of the	Not considered for the present

				appellant is seriously ill.	
317.	Ram Naresh Ray 6204905417	Satendar Yadav	Cr. Appeal (D.B.) No. 331 of 2020 (R. Bail)	Petitioner is in custody since 31.01.2019 (Seeks permission to list the case under the heading "For Orders")	Not considered for the present
318.	Ranjit Kumar Thakur 9430800064	Ranjay Kumar	EC-BRHC99-16161-2020 (R. Bail)	Petitioner is in custody since long (Token number has not been generated)	Not considered for the present
319.	Kuldeep Kumar 9470030094	RavindraSah	EC-BRHC99-09357-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
320.	Kuldeep Kumar 9470030094	Santosh Kumar Yadav @ Santosh Yadav	EC-BRHC99-11631-2020 (R. Bail)	Petitioner is in custody since 24.08.2019	Not considered for the present
321.	Raju Kumar 9304741053	Vikash Kumar Das	EC-BRHC99-16585-2020 (Bail Matter)	Stamp reporting has not been done	Not considered for the present
322.	Raju Kumar 9304741053	Sudrashan Rai	EC-BRHC99-16592-2020 (Bail Matter)	Stamp reporting has not been done	Not considered for the present
323.	Raju Kumar 9304741053	Deepu Kumar Singh	EC-BRHC99-16581-2020 (Bail Matter)	Stamp reporting has not been done	Not considered for the present
324.	Raju Kumar 9304741053	RitikPowhan	EC-BRHC99-16543-2020 (Bail Matter)	Stamp reporting has not been done	Not considered for the present
325.	Rajesh Kumar 8986264976	Md. Raziq	Token No. 29864 of 2020 (R. Bail)	Petitioner is in custody for about one year	Not considered for the present
326.	Rajesh Kumar 8986264976	Ajay Lal and others	Token No. 27323 of 2020 (A.	Apprehension of arrest	Not considered for the present

			Bail)		
327.	Rajesh Kumar 8986264976	Lallujha	Token No. 29050 of 2020 (R. Bail)	Petitioner is in custody for about one year	Not considered for the present
328.	Kumar Kamal Nayan 9334420164	Shivam Kumar @ Shiv Shankar Kumar @ ShivamShank er Kumar	Token No. 29022 of 2020 (arising out of EC- BRHC99- 08980-2020) (R. Bail)	Petitioner is in custody and he is the only earner of his family. The financial condition of his family has become miserable. (Petitioner is not named in F.I.R. and the victim girl has not whispered anything about the petitioner)	Not considered for the present
329.	Sanjiv Sharan 9234758084	Sikandar Kumar @ SikandarCho udhary and another	EC-BRHC99- 12929-2020 (A. Bail)	Apprehensio n of arrest (Seeks permission to furnish Cr. Misc. number)	Not considered for the present
330.	Rajesh Kumar Sinha 9931265501	Subhash Yadav	Cr. Appeal (D.B.) No. 40 of 2020	Appellant is in custody. L.C.R. has been received on 27.04.2020. (Seeks permission to list this case)	Not considered for the present
331.	Surendra Prasad 9934301434	Sukesh Kumar	EC-BRHC99- 08396-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
332.	Kuldeep Kumar 9470030094	Sunil Kumar @ Sunil Kumar Sah	Token No. 24388 of 2020 (R. Bail)	Petitioner is in custody since 04.06.2020	Not considered for the present
333.	Kumar Kamal Nayan 9334420164	Vijay Kora	Token No. 29759 of 2020 (arising	Petitioner is innocent and he has	Not considered for the present

			out of EC-BRHC99-09126-2020) (R. Bail)	falsely been implicated in this case. The similarly situated person has been enlarged on bail. Petitioner is in custody since 03.03.2020 and he is the only earner of his family. The financial condition of his family has become miserable.	
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Mentioning matters regarding urgent hearing of pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	09.09.2020				
334.	Sanjeev KR. Mishra 9835068340	Sanjeev Kr. Rawat	CWJC No. 24372/2019	Selection matter. (Incomplete format)	Not considered as format incomplete
335.	Sraza Ahmad 9304795763	PACs Bhakura Panchayat	CWJC No. 7387/2019	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
336.	Akhilesh Kr. Sinha 6206588129	Saroj & Ors.	CWJC 6862/2020	Withdrawal. (Incomplete format)	Not considered as format incomplete
337.	Sanjeev KR. Mishra 9835068340	Arun Kr. Singh	EC-BRHC99-13880-2020	For Quashing the order dt. 20.04.2020. (incomplete format)	Not considered as format incomplete
338.	Rakesh Singh 9431049253	Rishi Kr. Singh	Cr. Misc 6433/2020	Case is not listed. (Incomplete format)	Not considered as format incomplete
339.	Shailendra Kr.	Sachchida	Cr. App (DB)	Bail matter.	Not considered

	Singh 9431497463	Nand Yadav	850/2018	(Incomplete format)	as format incomplete
340.	Ashish 9264431892	Rajendra Mishra	EC-BRHC99-12149-2020	Benefits of 6 th pay revision has not been paid.	No Urgency
341.	Sanjeev KR. Mishra 9835068340	Ramchandra Ram	CWJC 18040/2020	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
342.	Sanjeev KR. Mishra 9835068340	Rakesh Kr.	CWJC 21770/2019	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
343.	Sanjeev KR. Mishra 9835068340	Mahendra Ram	EC-BRHC99-13884-2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
344.	Sanjeev KR. Mishra 9835068340	Ram Sanehi Lal	CWJC 19999/2019	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
345.	Bimlesh Kr. Pandey 9431275315	Rajeshwar Yadav & Ors.	Cr. App 26765/2020 Sc/St Act. (A.bail)	Withdrawal (Incomplete format)	Not considered as format incomplete
346.	Gopal Kr. Jha 9199775381	Nidhi Devi & Ors.	CWJC 15660/2018	Closing of C.S.P by the respondent.	Not considered as format incomplete
347.	Shashi Bhushan Singh 9835231146	Ram Deo Singh Yadav	CWJC 5833/2020	For listing. (Incomplete format)	Not considered as format incomplete
348.	Harsh Singh 9661911004	M/s Ujjain Engicon Ind.	EC-BRHC99-14914-2020	Tender matter.	To be Listed

		Pvt. Ltd.			
349.	Sanjeev Kr. Mishra 9835068340	Jyoti Jaiswal	CWJC 6632/2019	Selection matter. (incomplete format)	Not considered as format incomplete
350.	Ranjan Kr. Singh 6207606799	Rajesh Kr.	EC-BRHC99-13773-2020	Modification of the order of A. Bail. (Incomplete format)	Not considered as format incomplete
351.	Sanjeev KR. Mishra 9835068340	Umesh Kr. Thakur	EC-BRHC99-17008-2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
352.	Sanjeev Ranjan 8789805833	Sanjay Kr. Suman	T. No. 8009/2020	Service matter. (Incomplete format)	Not considered as format incomplete
353.	Sanjeev Kr. Mishra 9835068340	Abhay Kr. Singh	CWJC 2185/2020	Letter of intent is expected to be issued in favour of their party whereas the petitioner is the suitable candidate. (Incomplete format)	Not considered as format incomplete
354.	Sanjeev Kr. Mishra 9835068340	Chandrkishore Tiwari	Case No. 12889	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
355.	Vijay Bardhan Pandey 8210203474	Panini Priye Ranjan	CWJC 18945/2019 along with CWJC 6291/2020	PDS Matter. (Incomplete format)	Not considered as format incomplete
356.	Rajiv Ranjan Kr. Pandey 8210270372	Jagatnarayan Upadhyay	EC-BRHC99-12359-2020	Land encorachment.	To be Listed
357.	Rajiv Ranjan Kr. Pandey 8210270372	Ram Parvesh Ram	EC-BRHC99-13343-2020	Land encorachment.	To be Listed

358.	Rajiv Ranjan Kr. Pandey 8210270372	Kamlesh Pathak	CWJC 9578/2019	Cancellation of PDS lincense.	To be Listed
359.	Sanjeev Kr. Mishra 9835068340	Prem Chand Gupta	CWJC 23651/2020	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
360.	Rajiv Ranjan Kr. Pandey 8210270372	Mithilesh Pandey	Cr. Misc 23215/2020	For filing vakalatnama for complainant.	Not considered as format incomplete
361.	Sanjeev Kr. Mishra 9835068340	Jai Prakash Uraon	CWJC 23771/2020	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
362.	Sanjeev KR. Mishra 9835068340	Nand Kishore Paswan	EC-BRHC99- 09478-2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
363.	Md. Imteyaz Ahmad 9386416816	Navin Kr.	EC-BRHC99- 04209-2020	Service selection other than Education service.. (Incomplete format)	Not considered as format incomplete
364.	Shama Sinha 7018136454	Arbind Kr. Dubey	EC-BRHC99- 17694-2020	Selection and appointment matter.	To be Listed
365.	Dewendra Narayan Singh 9934277061	Chand Goving Singh	EC-BRHC99- 16575-2020	Release of vehicle. (Incomplete format)	Not considered as format incomplete
366.	Sanjeev KR. Mishra 9835068340	Bindeshwari Sah	CWJC 4159/2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
367.	Umeshanand Pandit	Manish Kr.	CWJC 6995/2019, I.A	Petitioners have been filed	Not considered as format

	9934338701		1/2020	several I.a petitioner for intervention of the present writ petition and for filing the posts of constables in advertisement 2004. (Incomplete format)	incomplete
368.	Anuj Kr. 9939993599	Amar Paswan	EC-BRHC99-06454-2020	Modification.	To be Listed
369.	Anil Chandra 983508870	Harishchandra Mahto	Cr. Rev 1353/2019	In custody. (Incomplete format)	Not considered as format incomplete
370.	Anil Chandra 983508870	Amarjit Kr.	CWJC 6681/2020	Release of vehicle. (Incomplete format)	Not considered as format incomplete
371.	Hari Kishore Thakur 9835441041	Suraj Kr.	Cr. Misc 17677/2020(A. bail)	Withdrawal.	To be Listed
372.	Pushpendra Priyedarshi 9430488072	Satish Sharma	Cr. Misc 22447/2020	For filing vakalatnama for informant.	Not considered as format incomplete
373.	Subhesh Pandey 9431078884	Ram Balak Yadav	Cr. Misc 18931/2020	Case is not listed. (Incomplete format)	Not considered as format incomplete
374.	Vijay shankar Shrivastava 9431074269	Amar Kr.	Cr. App(SJ) 1364/2020	In custody since 16.09.2019. (Incomplete format)	Not considered as format incomplete
375.	Arun Kr. 9431074172	Doman Rai	Cr. App 706/2020(SJ)	Case has not been listed yet.	Registrar List to verify
376.	Kri. Seema 9334766157	Hiraman Paswan	I.A 1/2018 in Cr. App (SJ) not legible	Not legible.	Not considered as format incomplete
377.	Sarvadeo Singh 7739585491	Nisha Kri. Mishra	EC-BRHC99-17114-2020	Admission matter. (Incomplete format)	Not considered as format incomplete
378.	Akshansh	M/s U and M	I.A EC-	Cancellation	To be Listed

	Ankit 9771457075	Enterprises	BRHC99- 00077-2020, EC-BRHC99- 13740-2020	of agreement for works contract.	
379.	Upendra Kr. Singh 9973155020	Loknath Sharma	MJC No. 1283/2019	Contempt. (incomplete format)	Not considered as format incomplete
380.	Shree kant Pandey, 943060086 2	Rajendra Pd. Singh	CWJC 19139/2016	Salary matter. (Incomplete format)	Not considered as format incomplete
381.	Ramji Kumar, 997377074 7	Pintu Kumar	Token No.EC- BRHC-99- 11971-2020	For modifying for the extension of time.	To be Listed
382.	Harendra Prasad, 9431664594	Surendra yadav	Cr.Misc. No.20942- 2020	Permission for filing Vakalatnam a. Not in prescribed format.	Not considered as format incomplete
383.	Kedar Jha, 9431079595	Hari Om Kumar Sah	Token No.EC- BRHC-99- 22297-2020	Present application for regular bail of petitioner has to withdraw.	To be Listed for Withdrawal
384.	Mr. Navjot Yeshu, 923442277 14	Amar Kumar Das & Anr.	Cr. Misc. No. 45509/2019	The present quashing application has been filed for quashing.	No Urgency
385.	Mr. Navjot Yeshu, 923442277 14	Sharda Devi	Cr. Misc. No. 10938/2020	The present quashing application has been filed for quashing.	No Urgency
386.	Mr.Pritish Kumar Lal,9470246 738	Nawal Mahto	Cr. Misc. No..../2020(Bail)	This is an modification petition for modify the order n cr. Misc. No. 21898/2020.	Not considered as format incomplete

				Not in prescribed format	
387.	Mr. Ramesh Roy, 6206899964	Sudama Rai @ Sudama	Cr. Misc. No. /2020(Bail)	This is an modification petition for modify the order n cr. Misc. No. 66989/2019.	To be Listed
388.	Mr. Rakesh Kumar Sharma,9430015598	Western carrier India Limited	EC-BRHC-99-14213-2020(Bail)	Vehicle & consignment release.	To be Listed
389.	Mr. Amrit Abhijat, 9431244102	Nitin Kumar	EC-BRHC99-18238-2020	Release of Yodha ECO Pick-up vehicle of petitioner. Not in prescribed format	Not considered as format incomplete
390.	Mr. Mithilesh Kumar, 9835272595	Anant Kumar Singh @ Anant Kumar	EC-BRHC99-17198/2020	Petitioner above named is a sitting MLA of Mokama Constituency and jest before the scheduled election he has been dragged in several case only to detain the petitioner behind the bar but this petitioner has already been admitted on bail in almost all cases except the present case and the ordinance of election is going to be issued. Not in prescribed format	Not considered as format incomplete

391.	Mr. Raju Giri, 9431078045	M/S Cobra Industrial Security Forces (I) Limited.	CWJC.No.62 37/2020	Permission for filing intervention application in the aforesaid writ petition.	To be Listed
392.	Mrs. Shama Sinha, 701813645 4	Ram Nandan Bhagat	EC-BRHC99- 11214-2020	The present writ petition is elated to Election matter.	To be Listed
393.	Mr. Sadanand Paswan, 943001717	Mrinal Kumar	EC- BRHC99- 09556- 2020, CWJC.No.91 96/2020	That present matter relates to appointment of Nagar Teacher. Not in prescribed format	Not considered as format incomplete
394.	Mr. Rakesh Kumar Sharma, 9430015598	Life Line Gas Plant	CWJC.No. 358/2017	Petitioner is ready to pay the amount for which petitioner is property has been auctioned and Bank taken position.	To be Listed
395.	Mr. Shashi Bhushan Singh, 9835231146	Arjesh Raj & others	CWJC.No.23 133/2019	By passing the interim order on 02.12.2019 the process of selection in stopped. Not in prescribed format	Not considered as format incomplete
396.	Md. Imteyaz Ahamd, 9386416816	Manish Bhagat	CWJC.No.19 272/2019	Vide impugned order dated 13.08.2019 the agreement of the service of the petitioner from the District Manager under State Society of Social Welfare Departt. Govt of Bihar is terminated.	Not considered as format incomplete

				Not in prescribed format	
397.	Mr. Bishwa Bijay Kumar, 9334052197	Ajay Kumar	EC-BRHC12882-2020	In above noted filing no is relates to release the petitioner's Pickup van.	To be Listed
398.	Mr. Alok Kumar @ Alok, 9334271670	Dr. Vishal Prakash	EC-BRHC99-17811-2020	The petitioner is a Corona Warrior and is giving his service in PMCH during this pandemic.	To be Listed
399.	Mr. Alok Kumar @ Alok, 9334271670	DR. Pant Suresh Keshava	EC-BRHC99-17994-2020	The petitioner is a Corona Warrior and is giving his service in PMCH during this pandemic.	To be Listed
400.	Mr. Alok Kumar @ Alok, 9334271670	Sarita Kumari	EC-BRHC99-17827-2020	The petitioner is a Corona Warrior and is giving his service in PMCH during this pandemic.	To be Listed
401.	Mr. Vijay Anand, 9431024148	Chandan Kumar	EC-BRHC99-14039/2020	The writ filed for release of Pickup Van.	To be Listed
402.	Mr. Arvind Kumar, 933442838	Sanjay Sah @ Sanjay Kumar	CWJC.No. 1620/2020, Token No.482/2020	Encroachment on govt. land by the public person. Not in prescribed format	Not considered as format incomplete
403.	Mr. Arvind Kumar, 9334428381	Syed Asghar Ali	EC-BRHC99-10886/2020	That the present writ petition is being preferred before this Hon'ble Court for issuance of writ, directing the Collector-Cum-District Magistrate,	Not considered as format incomplete

				Nawada to stop forthwith the construction work going on over R.S. Plot No.1096. 1094 and 1095 for which Judgement and decree passed by the learned Sub-Judge First, Nawada. Not in prescribed format	
404.	Md. Naushaduzzoha, 9934910448	Nanhan @ Md. Nanha @ Nanha	Token No.25768/2020	The aforesaid Token No.25768/2020 registered on 08.08.2020 and the same was filed on 09.07.2020 vide EC-BRHC99-05013 but still status showing entry for case Title. Not in prescribed format	Not considered as format incomplete
405.	Mr. Alok Kumar Jha, 9431636846	Indrakant Jha	CWJC Token No.7898/2020	The responderents are constructing the road illegally without removal of encroachment. Not in prescribed format	Not considered as format incomplete
406.	Mr. Kumar Brijnandan, 9905247349	Ranjana Kumari	EC- BRHC99- 06137-2020	Construction work of these medical colleges cannot commence without	To be Listed

				finalization of the Tender process.	
407.	Mr. Rakesh Kumar Sharma, 9430015598	Western Carrier India Limited	EC-BRHC-99-14213/2020	Release of Vehicle.	To be Listed
408.	Mr. Ram Vinay Pd. Singh, 9430060773	Md. Muaaddar Khan	BRHC99-12865-2020	Service of petitioner has been terminated.	To be Listed
409.	Mr. Ram Vinay Pd. Singh, 9430060773	Kunwarjeet	BRHC99-12867-2020	Salary of the petitioner is not being paid.	No Urgency
410.	Mr. Ram Vinay Pd. Singh, 9430060773	Khushboo Kumari	BRHC99-12968-2020	Salary has been stopped by the Department.	No Urgency
411.	Mr. Surendra Kumar Mishra, 9334036025	Rajesh Singh and another	CWJC.No.23 092/2019	The abovementioned case petitioner are qualified written test for the post of driver and the person who secured less marks were called for driving test except petition and the date of driving test. Not in prescribed format	Not considered as format incomplete
412.	Mr. Gyam	Smt.	Case	Petitioner is a widow lady	Not considered as format

	Prakash, 9835296541	Harkali Devi	No.4832/20 17	having age of 75 years. She is in possession of 2.35 acras of Land in Bodh Gaya by virtue of the sale deed dated 28.05.1970 but private respondent and her three criminal issued sons having influential image are having trying to disposes her from her purchases land by the help of the local police. Not in prescribed format	incomplete
413.	Mr. Surendra Kumar Mishra, 9334036025	Arjun Sah and others	CWJC.No.57 93/2020	In he above mentioned case the notice dated 23.01.2020 issued by circle officer, Tilauthue has been challenged in the meantime another notice was also issued by the same respondent. Not in prescribed	Not considered as format incomplete

				format	
414.	Mr. Anand K. Ojha, 9431017984	Vinay Kumar	EC- BRHC99- 18269-2020	The only roof above the petitioner and his family is sought to taken away by illegal order of cancellation of quarter was passed behind the back, without notice or show cause or hearing. Not in prescribed format	Not considered as format incomplete
415.	Mr. Ravi Ranjan, 8969238596	Mahanth Ramesh Giri @ Ramesh Giri	I.A. No.1/2020 In CWJC.No.14 91/2020	In instant case chairman who has got no power at all is hearing the matter for past one year instead of Respondent Board which is thoroughly illegal and is settled by several judgement of this Hon'ble Court.	To be Listed

416.	Mr. Kumar Brijnandan, 9905247349	Navnit Kumar	EC- BRHC99- 10926-2020	The instant PIL is for issuance of an order (s)/ direction (s) or writ (s) in the nature of Mandamus directing the Respondent Nos.1 and 2 i.e. State of Bihar to expeditiously fill up 8768 vacant sanctioned posts of Doctors out of total sanctioned strength of 11645 Doctors in the Government Hospitals of Bihar.	To be Listed
417.	Mr. Abhishek Kumar, 9439474248	Sri Sai Industries through its Proprietor	EC- BRHC99- 15859-2020	Respondent No.2 has raised a demand for tax, interest and penalty under the GST Act from the petitioner without passing any order.	To be Listed

418.	Mr. Amrit Abhijat, 9431244102	Lal Babu Raut	EC-BRHC99-18246-2020	Release of vehicle. Not in prescribed format	Not considered as format incomplete
419.	Mr. Pramod Mishra, 9431201416	Ramchandra Yadav	CWJC.No.19 917/2019	Matter relates to the E.C. Act.	To be Listed
420.	Mr. Sunil Kumar Singh, 9430067954	Himanshu Shekhar Shukla @ Himanshu Shekhar Shukla	CWJC.No.76 32/2020	During pendency of the instant writ, the petitioner has been dismissed from the post Unilaterally. Not in prescribed format	Not considered as format incomplete
421.	Mr. Ajay Kumar Singh, 9430075183	Shiv Kumara Yadav	CWJC.No.76 31/2020	Permission for filing fresh Vakalatnama or permit to office to attached vakalatnama on record as such respondent has filed vakalatnama on 08.09.2020 without permission behalf of respondent No.14. Not in prescribed format	Not considered as format incomplete
422.	Mr. Sunil Kumar Singh, 9430067954	Manoj Kumar and others	Token No.8060/2020	The writ was filed on 18.06.2020 but the CWJC.No. has not been given as yet. Not in prescribed format	Not considered as format incomplete

423.	Mr. Ravindra Kumar Singh, 9431322482	Mukesh Kumar	EC-BRHC99-1627-2020	This writ application has been filed by the petitioner for release of vehicle. Not in prescribed format	Not considered as format incomplete
424.	Mr. Dinesh Maharaj, 9431189629	Lohia Nagar Mt. Carmel High School	CWJC.No.6319/2020	The gate of the school has been locked and the respondents abused and threatened to kill the officials of the school and directed to vacate the premises immediately. Not in prescribed format	Not considered as format incomplete
425.	Mr. Prashant Sinha, 9334142016	Nawal Kishor Singh & Ors	EC-BRHC99-14105-2020	The respondents are making recovery from pay of the petitioner.	To be Listed
426.	Mr. Amrit Abhijet, 9431244102	Nathuni Mehter	EC-BRHC99-18255-2020	Petitioner's PDS license No.08/2003 has been cancelled. Not in prescribed format	Not considered as format incomplete
427.	Mr. Kedar Jha, 9431079595	Md. Ibrar Hussain	CWJC.No.25167/2019	The PDS licence of the petitioner has been cancelled.	To be Listed
428.	Mr. Rajesh Kumar,	Ashok Kumar Pathak	CWJC.No.18010/2019	For payment of retrial c9onsequential benefits salary	Not considered as format incomplete

				of 4 years withheld. Leave in casement, PF. And Gratuity within held, No pension. Not in prescribed format	
429.	Mr. Pramod Rajpati, 9431021093	Ashok Kumar and others	CWJC.No.4975/2020	Intervener petition for vacating the stay order dated 24.07.2020 in CWJC.No.4975/2020. Not in prescribed format	Not considered as format incomplete
430.	Mr. Amresh Kumar Sinha, 9308109507	Shushil Kumar Chatrivedi, 9308109507	EC-BRHC99-09996-2020	The petitioner are working on post of Kisha Salahkar since 2011 on contract period,	No Urgency
431.	Mr. Ram Sagar Singh, 7261026034	Prem Kumar	EC-BRHC99-10822-2020	This is transfer matter and on 03.09.2020 has already ordered to be listed but not listed as yet.	Registrar List to verify
432.	Mr. Dhannjay Kumar No.2, 9431427618	Rajan Kumar	EC-BRHC99-08917/20, CWJC., Token No.8986/20	The bail application has filed through E. Filing on 10.07.2020 but till today case has not listed. The petitioner's vehicle has made accused for minor offence on	Not considered as format incomplete

				basis of suspicion. Not in prescribed format	
433.	Sunil Pd. 9430964215	Chandrika Ravidas	Cr. App (DB) 1204/2016	In custody since March 2013.	To be Listed
434.	Arun Kr. 9431074172	Deep Jyoti	EC-BRHC99-10785-2020 CWJC	(Blacklisting) Contract Matter	To be Listed
435.	Rajesh Kr. 9934792260	Rahul Raj Sharma	EC-BRHC99-10785-2020 Cr. Misc.	For providing security of life and property of petitioner. (Incomplete format)	Not considered as format incomplete
436.	Rajesh Kr. 9934792260	SudarshanSah	CWJC T. No. 8953/2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
437.	Rajesh Kr. 9934792260	Rahul Kr. @ Rahul Raj Kr. @ Rahul Raj	Cr. Rev. No. 1076/2019 (Juvenile Justice Bail)	Petitioner (Juvenile) in custody since 20.01.2019 (Incomplete format)	Not considered as format incomplete
438.	Arup Kr. Chongdar 9934687608	Kashmendra Kr. Sharma and Ors.	T. No. EC-BRHC99-11780-2020	Selection matter	To be Listed
439.	Kumar Kaushik 9162920850	Anjana Rani	LPA No. 874/2019	Selection and appointment matter	To be Listed
440.	Sahilesh Kr. 9801294071	ManojYadav	Cr. App. No. 761/2020 (SJ)	For withdrawal (Incomplete format)	Not considered as format incomplete
441.	Suman Kr. 9431072870	Umesh Kr. Karjee	I.A. No. 4341/2018 in CWJC No. 4259/2018	Salary matter (Incomplete format)	Not considered as format incomplete
442.	Rananjay Kr. 9835404482	Bhanu Singh @ Ratnesh Singh	Cr. Misc. 22430/2020	For filing Vakalatnama (Incomplete format)	Not considered as format incomplete

443.	Ajay Kr. Singh No. I 9304190544	Ram Pravesh Rai	CWJC No. 2320/2018	PDS matter (Incomplete format)	Not considered as format incomplete
444.	Dilip Kr. 9835070290	Ajit Sinha	CWJC No. EC-BRHC99-17005-2020	Transfer matter (Incomplete format)	Not considered as format incomplete
445.	Md. Ataul Haque 9835082113	Chandan Kr.	CWJC No. 4366/2020	Petitioner dismissed from service (Incomplete format) on 21.09.2019	Not considered as format incomplete
446.	Ajit Kr. Singh 7004836467	Anuranjan Kr. Singh	CWJC EC-BRHC99-15081-2020	Release of Vehicle	To be Listed
447.	Ajit Kr. Singh 7004836467	Ramesh Kr. Yadav	CWJC EC-BRHC99-13547-2020	Release of Vehicle	To be Listed
448.	Dhirendra Singh 9334330410	Dr. Om Prakash Lal	CWJC EC-BRHC99-14169-2020	Dismissal from service (Incomplete format)	Not considered as format incomplete
449.	Upendra Kr. Singh 9973155020	Auradha Kumari	Cr. WJC EC-BRHC99-16096-2020 (Habeas Corpus)	Petitioner is illegally and wrongly confined in remand home for last one year. (Incomplete format)	Not considered as format incomplete
450.	Kuldeep Kr. 9470030094	Kailu Yadav @ Rajendra Yadav	Cr. WJC 28428/2020	Token No. generated but case not listed as yet (Incomplete format)	Not considered as format incomplete
451.	Parijat Saurav 7739897699	Kumar Shashwat @ Ganesh Tiwari	EC-BRHC99-10546-2020 (R.Bail)	Grandfather of the petitioner namely Raghuvansh Tiwari passed away on 08.09.2020, petitioner prays for early stamp	To be Listed

				reporting and listing of his R.Bail application	
452.	Kumar Kaushik 9162920850	Kunal Kr.	LPA No. 972/2019	Selection and appointment matter	To be Listed
453.	Arvind Kr. Pradhan 9507228672	Nirbhay Kr.	CWJC T. No. 9087/2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
454.	Devendra Kr. 9431094447	Ram BabuSah	CWJC EC-BRHC99-16806-2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
455.	RanjitJha	Raju Sharma	CWJC EC-BRHC99-10169	Payment of Salary and Arrear	Not considered as format incomplete
456.	Tuhin Shankar 8294224221	Awanish Kr.	CWJC (EC-BRHC99-14772-2020)	The petitioner loanee without being noticed before Auction, the mortgaged property has been auction without following any provision of SARFAESI Act.	To be Listed
457.	Binod Kr. 9431038849	Sonu Kr. Singh	T. No. Cr. Misc. 30411/2011	Release of Vehicle	To be Listed
458.	Baleshwar Kamat 6200752322	Ganesh mandal and Anr.	EC-BRHC99-13090-2020 (A.Bail)	For Modification (Incomplete format)	Not considered as format incomplete
459.	Vishwajeet Kr. Mishra 9334869512	Abdul Hussain @ Bablu @ BabluSah and Anr	CWJC No. 20713/2019	The land of qabristan is recorded in the Revisional Survey in the name of	Not considered as format incomplete

				Ancestors of the petitioners and Respondent No. 2 nd set as Mutwali. The Waqf Board vide resolution dt. 11.01.2019 has approved the constitution of 11 members committee in which the all the heirs of Mutwali have not been added (Incomplete format)	
460.	Sanjay Kr. 9334255272	Chandeshwar nathChaube y	CWJC EC-BRHC99- 10204-2020	Matter relates to aided Inter College (Incomplete format)	Not considered as format incomplete
461.	Anil Kr. 9431456498	Mohd. Talha	CWJC No. 9717/2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
462.	Rakesh Kumar 9939095606	Yashwant Singh @ Yashwant Sigh	CWJC (EC- BRHC99- 15063-2020)	Tender Matter	To be Listed
463.	Amarendra Kr. 9835633808	Anupriya	CWJC No. 1188/2020	Examination matter (Incomplete format)	Not considered as format incomplete
464.	Krishna Kr. Singh 8873397527	M/s Aman Enterprises	CWJC (EC-BRHC99- 12739-2020)	Work Contract Matter (Incomplete format)	Not considered as format incomplete
465.	Prashant Sinha 9334142016	Prema Sharma	CWJC EC-BRHC99- 16254-2020	Petitioner wants to submit the documents	To be Listed

				for tender on website but website is not working	
466.	Vagisha Pragnya Vacaknavi 8084691944	Amina Khatoun and Ors.	LPA EC-BRHC99-14493-2020	The State without cancelling the bhoodani certificate of the appellants is forcefully constructing on the land of the appellants thereby dispossessing the appellants (Incomplete format)	Not considered as format incomplete
467.	Birendra Kr. 9431647016	Chinta Devi	T. No. 9440/2020 CWJC	Land Dispute Matter (Incomplete format)	Not considered as format incomplete
468.	Mushtaque Alam 7301175522	Shiv Sharan Yadav and Ors.	I.A. No. 4/2020 in Cr. App. No. 712/2015 (DB)	Appellant in custody since more than 6 years, appellant no. 3 is suffering from cancer (Incomplete format)	Not considered as format incomplete
469.	Bela Singh 9835420075	Niraj Singh and Ors.	CWJC EC-BRHC99-17315-2020	For re-evaluation of marks	To be Listed
470.	Kumar Kaushik 9162920850	Suman Kr.	LPA No. 847/2019	Selection and appointment matter	To be Listed
471.	Bela Singh 9835420075	Sunita Devi @ Sunita Kumari	Cr. Misc. 23593/2020 (A.Bail)	For filing vakalatnama	To be filed through e-mode
472.	Anuj Kr. 9939993599	Suchil Devi and Anr.	Cr. Misc. 47720/2018	For quashing and setting aside the order taking cognizance dt. 04.09.2015b	Not considered as format incomplete

				y which the learned court took cognizance under section 420 of I.P.C. (Incomplete format)	
473.	Ashok Kr. Jha 9835213278	Lokesh Kr. Singh	Cr. Misc. T. No. 23746/2020 (R.Bail)	Grand mother died, in custody since December, 2019	To be Listed
474.	Shree Kant Pandey 9430600862	Rajendra Prasad Singh	CWJC No. 19139/2016	Stoppage of increment and stoppage of promotion matter (Incomplete format)	Not considered as format incomplete
475.	Soni Shrivastava 9835237996	Sanjeet Kr.	I.A. No. 2 of 2020 in Cr. App. No. 925/2017 (SJ)	I.A. for suspension of sentence of the appellant, in custody since 23.04.2016	To be Listed
476.	Anil Chandra 9835088870	Harishchandra Mahto	Cr. Revision No. 1353 of 2020	Petitioner is in custody for more than one year and he has challenged the sentences. (Incomplete Format)	Not considered as format incomplete
477.	Rekha Prasad 9386735692	Suresh Mahto	Cr. Misc. No. 79379 of 2019 (A. Bail)	For withdrawal. (Incomplete Format)	Not considered as format incomplete
478.	Arun Kumar 9431074172	Deep Jyoti	EC-BRHC99-10785-2020 (CWJC)	Contract Matter (Blacklisting) (Order of blacklisting)	To be Listed

				has been passed without providing any opportunity of hearing on the said point. No show cause has been asked on blacklisting of the petitioner).	
479.	Arun Kumar 9431074172	Uday Kumar @ UdayMallah	EC-BRHC99- 13958-2020 (Bail Matter)	For modification (Petitioner is in custody since 04.11.2017).	To be Listed
480.	KundanRathore 7779855582	Naveen Tiwari @ Naveen Kumar Tiwari	Cr. Misc. No. 17098 of 2020 (A. Bail)	For withdrawal. (Incomplete Format)	Not considered as format incomplete
481.	Ranjay Kumar Singh 9386671112	Amit Sharma	EC-BRHC99- 10296-2020 (CWJC) (Excise Act)	For release of vehicle (Petitioner is owner of the vehicle which is the only source of his income). (Incomplete Format)	Not considered as format incomplete
482.	Ravindra Kumar Singh 9431322482	Asha Kumari	CWJC No. 7205 of 2020	Candidature of the petitioner has been rejected on the sole ground that she has not submitted/ produced the Original Degree Certificate of Masters in Physical Education i.e., M.P.Ed.	Not considered as format incomplete

				(Incomplete Format)	
483.	Santosh Kumar Singh 9431494068	Union of India	Token No. 311 of 2019 (L.P.A.)	Betel nuts are getting decayed day by day.	To be Listed
484.	Santosh Kumar Singh 9431494068	JaikyPaswan and another	Cr. Appeal (S.J.) No. 1511 of 2020 (A. Bail)	Apprehension of arrest (One of the appellants arrested) - Withdrawal	To be Listed for partial withdrawal.
485.	Gautam Kumar Kejriwal 8539055295	Bidhan Kumar	EC-BRHC99-17221-2020 (CWJC)	There are about 400 migrant labourers in almost 25 villages in block Katrisarai district Nalanda who are fully dependent on one canal for their source of water for agriculture which has been blocked by neighbouring villagers by damaging the canal. The families of migrant labourers are bound to starve in case, water is not restored in the canal. The paddy crop is to be sowed and the season is running out.	To be Listed
486.	Gautam Kumar	Sumit Trading Co.	EC-BRHC99-15616-2020	Ex-parte imposition of	To be Listed

	Kejriwal 8539055295		(CWJC)	demurrage penalty by Railways. The appeal against it has been rejected in one line that "your appeal has not been considered" by the appellent authority on 23.01.2020 without hearing the petitioner at all.	
487.	Gautam Kumar Kejriwal 8539055295	St. Pauls International High School	EC-BRHC99-15626-2020 (CWJC)	Students and parents are not paying school tuition fee despite online classes and study material provided to them. Hence, it may be listed for urgent hearing on point of interim orders. The case is squarely covered by orders of several other Hon'ble High Courts of the country.	To be Listed
488.	Ajay Kumar Tiwary 9905885444	Anurag Tiwari	EC-BRHC99-12374-2020 (CWJC) (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
489.	Ajay Kumar Tiwary 9905885444	Sonu Singh	CWJC No. 6844 of 2020 (Excise Act)	Release of vehicle. (Incomplete)	Not considered as format incomplete

				Format)	
490.	Ajay Kumar Tiwary 9905885444	Subash Kumar Srivastava	CWJC No. 6531 of 2020 (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
491.	Ajay Kumar Tiwary 9905885444	Ranjan Kumar Chaudhary	CWJC No. 6250 of 2020 (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
492.	Ajay Kumar Tiwary 9905885444	Brijesh Kumar Yadav	CWJC No. 6841 of 2020 (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
493.	Ajay Kumar Tiwary 9905885444	Ranjan Kumar Paswan	EC-BRHC99-16607-2020 (CWJC) (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
494.	Ajay Kumar Tiwary 9905885444	Lalan Bin	EC-BRHC99-13552-2020 (CWJC) (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
495.	Surendra Kishore Thakur 9204528668	ShukhdeoMahto @ Shukdeo	Cr. Appeal No. 1264 of 2020 (S.J.)	This application is against the order whereby the appellant has been directed to hand over the possession over the immovable land and finally attached the land including house. The appellant is house less and he needs a heart surgery. (Incomplete Format)	Not considered as format incomplete
496.	Manoj Kumar 9934894192	Kamal Sahni	EC-BRHC99-014676-2020	For modification of order dated	Not considered as format incomplete

				09.07.2020 passed in Cr. Misc. No. 13762 of 2020. (Incomplete Format)	
497.	Sudhir Kumar 9065539383	Anamika	CWJC No. 7624 of 2020	Petitioner has been dismissed without asking show-cause notice. She has no other source of income for her livelihood. Now she has been facing hardship. (Seeks permission to list this case on 10 th September, 2020). (Incomplete Format).	Not considered as format incomplete
498.	Brisketu Sharan Pandey 9430887359	BinduKumari and another	CWJC No. 23830 of 2019	Pursuant to the interview conducted on 03.10.2018, petitioner no.1 who has been placed at Serial No.1 in the merit panel is not being issued the appointment letter for the reasons best known to the respondent no.7. The case may be heard out of turn as the respondent	To be Listed

				no.7 is adamant on appointing some other persons ignoring the candidature of the petitioners. Petitioners are the only breadwinners of their family.	
499.	Rakesh Kumar 9473387180	Arun Kumar	CWJC No. 16766 of 2019	This writ application questioned the legality of the order dated 3 rd April, 2019 passed by the Engineer in Chief, Building Construction Department, Government of Bihar. The petitioner's registration with Building Construction Department had been blacklisted which is wholly without authority of law. The petitioner has been blacklisted for 5 years.	To be Listed
500.	Mukuljee 9931026973	Shyamdev Das	EC-BRHC99-16606-2020 (CWJC)	For release of vehicle.	To be Listed
501.	Surya Swetabh 8789355202	Doman Ravidas @ Doman Das	CWJC No. 5090 of 2020	Petitioner's PDS license has been cancelled by	To be Listed

				the concerned respondent vide order dated 17.12.2019. Petitioner is the sole earning member of the family and has no other source of livelihood.	
502.	Manoj Kumar 9934894192	Mukesh Kumar @ Mukesh Rai	EC-BRHC99-014677-2020 (Modification)	For modification of order dated 08.07.2020 passed in Cr. Misc. No. 20117 of 2020. (Incomplete Format)	Not considered as format incomplete
503.	Manohar Prasad Singh 9931027231	PashupatiChouhan and others	Cr. Misc. No. 21405 of 2020	For modification.	To be Listed
504.	Rajesh Kumar Mishra 93343447536	Shobhan Yadav @ Sobhan Yadav	I.A. No. 2 of 2020 in Cr. Appeal No. 1475 of 2018 (D.B.) (R. Bail)	I.A. for bail (Appellant is in custody since 05.06.2016. (Incomplete Format)	Not considered as format incomplete
505.	Pankaj Kumar Dubey 9097288357	Dharmendra Prasad	Token No. 26093 of 2020	For modification in the order dated 20.11.2019, passed in Cr. Misc. No. 72833 of 2019. (Incomplete Format)	Not considered as format incomplete
506.	Bhola Kumar 9334143982	Md. MurtazaAlam	EC-BRHC99-12345-2020	The life of the petitioner has been put in danger by	Not considered as format incomplete

				the respondents by fitting electronic chips in different parts of the body of the petitioner and being operated time and again which cause acute pain in the entire body of the petitioner. It is possible that petitioner would die due to aforesaid operation. (Incomplete Format)	
507.	Satyendra Rai 7979028012	Avdhesh	EC-BRHC99-014384-2020 (CWJC) (Excise Act)	Release of vehicle	To be Listed
508.	Satyendra Rai 7979028012	Brahma Prasad	EC-BRHC99-014385-2020 (CWJC) (Excise Act)	Release of vehicle	To be Listed